

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/06/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0004183/2020	RAMACHANDRA MOHAPATRA VS STATE OF ODISHA	TAPAN JYOTI PANI VS	BASTA /64 /2020 () //
2	BLAPL/0004184/2020	PABITRA MOHAN NAIK VS STATE OF ODISHA	S.P.DASH VS	JASHIPUR /68 /2020 () //
3	BLAPL/0004185/2020	IRMA MADHI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	PODIA PS /14 /2017 () //
4	BLAPL/0004186/2020	LACHHA BETI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	M.V.79 /11 /2020 () //
5	BLAPL/0004187/2020	PARES @ PARESH NATH VS STATE OF ODISHA	P.R.SINGH VS	KANTABANIA PS /48 /2020 () //
6	BLAPL/0004188/2020	DEBA BETI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	M.V.79 /49 /2016 () //
7	BLAPL/0004189/2020	JAGABANDHU GOLORI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MALKANGIRI /94 /2018 () //
8	BLAPL/0004190/2020	DEBA MADHI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	PODIA PS /9 /2019 () //
9	BLAPL/0004191/2020	SUMAN BISRA @ SUMAN BESHRA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	PARADEEP /82 /2020 () //
10	BLAPL/0004192/2020	JOHN SWAIN @ SUMIT KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADAGADA /120 /2020 () //
11	BLAPL/0004193/2020	RAMESH SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /157 /2020 () //

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12	BLAPL/0004194/2020	SUSANTA KUMAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /48 /2020 () //
13	BLAPL/0004195/2020	BINOD CHANDRA SAHOO VS STATE OF ODISHA	S.ROUT VS	TOMANDO /17 /2018 () //
14	BLAPL/0004196/2020	SHANKAR MAHARANA VS STATE OF ODISHA	S.ROUT VS	BAUNISUNI /51 /2020 () //
15	BLAPL/0004197/2020	GOURI PRADHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOUDH /318 /2019 () //
16	BLAPL/0004198/2020	SRIKANTA KUMAR GOUDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	SAHID NAGAR P.S. /235 /2020 () //
17	BLAPL/0004199/2020	DEEPU @ DEEPAK KUMAR NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /27 /2020 () //
18	BLAPL/0004200/2020	AKSHAYA NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /164 /2015 () //
19	BLAPL/0004201/2020	PADUSA MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /105 /2018 () //
20	BLAPL/0004202/2020	SUBRAT KUMAR NAYAK @ SUBRAT NAIK @ <del>MAN</del> VS STATE OF ODISHA	MANORANJAN ACHARYA VS	RANPUR /214 /2019 () //
21	BLAPL/0004203/2020	AJIT HESS VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUTRA /56 /2017 () //
22	BLAPL/0004204/2020	SURAJ LAKRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARGAON /23 /2015 () //
23	BLAPL/0004205/2020	PITARA DIGAL	R.N.BARIK	TUMUDIBANDHA /44 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004206/2020	NAJINGA MALLICK	R.N.BARIK	TUMUDIBANDHA /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004207/2020	PARAMANANDA SAHOO	R.N.BARIK	HARABHANGA /61 /2008
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004208/2020	TIMPA KANHAR	R.N.BARIK	SPL.TASK FORCE /7 /2016
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004209/2020	RAJA @ DEEPAK NAIK	SRINIVAS MOHANTY	KHURDA P.S. /262 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004210/2020	ABHAYA KUMAR TRIPATHY	V.NARASINGH	BALASORE VIGILANCE /16 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
29	BLAPL/0004211/2020	SESHADEBA MAJHI	PRASANNA KUMAR MISHRA	GUNUPUR /101 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004212/2020	BIPRA JAGARANGA	BIRAJA PRASANNA DAS	PADMAPUR /97 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004213/2020	MUKESH SAH	BISWARANJAN DALAI	RAJGANGPUR /98 /2017
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004214/2020	BIRENDRA BISI	SARADA PRASANNA SARANGI	BHATILI /48 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004215/2020	KAMALA KANTA TARAI	ABHAYA KUMAR PARIDA	PIPLI /74 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004216/2020	UZIR SEKH @ UJIR SEKH @ HUSSAIN	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH TOWN /124 /2020
		VS	VS	()

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35	BLAPL/0004217/2020	STATE OF ODISHA SIBA MUNDA VS	UNMESH CHANDRA JENA VS	// REAMAL /156 /2019 ()
36	BLAPL/0004218/2020	STATE OF ODISHA PRASAD KUMAR SATRUSALAYA @ BIRA VS	S.S.RAY-2 VS	// R.UDAYAGIRI /12 /2020 ()
37	BLAPL/0004219/2020	STATE OF ODISHA BISHNU PRASAD MOHAPATRA @ BALIA VS	DEBASIS TRIPATHY VS	// NIMAPADA /111 /2020 ()
38	BLAPL/0004220/2020	STATE OF ODISHA SOURAV NAIK @ BUNU VS	RAJESH KUMAR MAHAPATRA VS	// BANARAPAL /58 /2020 ()
39	BLAPL/0004221/2020	STATE OF ODISHA BIJAY ORAM VS	UMAKANTA BARIK VS	// BIRMITRAPUR /134 /2019 ()
40	BLAPL/0004222/2020	STATE OF ODISHA SANTOSH MAJHI VS	BIRAJA PRASANNA DAS VS	// PATNAGARH /262 /2019 ()
41	BLAPL/0004223/2020	STATE OF ODISHA SADASIBA SAHU VS	B.K.NAYAK VS	// PIPLI /111 /2020 ()
42	BLAPL/0004224/2020	STATE OF ODISHA SANKAR BEHERA VS	JYOTIRMAYA SAHOO VS	// POLASARA PS /13 /2020 ()
43	BLAPL/0004225/2020	STATE OF ODISHA CHAKA @ CHANDRAKANATA BEHERA VS	JYOTIRMAYA SAHOO VS	// POLASARA PS /13 /2020 ()
44	BLAPL/0004226/2020	STATE OF ODISHA ARUNA BEHERA VS	JYOTIRMAYA SAHOO VS	// POLASARA PS /13 /2020 ()
45	BLAPL/0004227/2020	STATE OF ODISHA BADSI PADIA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// MOTU /1 /2020 () //

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46	BLAPL/0004228/2020	SAMARA HO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ANANDAPUR /90 /2019 () //
47	BLAPL/0004229/2020	MOTILAL BAG @ MOTI @ MATILAL BAGH VS STATE OF ODISHA	UMAKANTA BARIK VS	BHAWANIPATNA TOWN /84 /2020 () //
48	BLAPL/0004230/2020	SATYA BHOI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /341 /2019 () //
49	BLAPL/0004231/2020	SUBASH PRADHAN VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /10 /2020 () //
50	BLAPL/0004232/2020	SACHIN DHURU @ DHURW VS STATE OF ODISHA	TRILOCHAN NANDA VS	NAWAPARA /12 /2020 () //
51	BLAPL/0004233/2020	DASA @ ANABINDU MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	TIHIDI /533 /2019 () //
52	BLAPL/0004234/2020	ARAKHITA SABAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /92 /2019 () //
53	BLAPL/0004235/2020	LAJARA MAJHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /90 /2019 () //
54	BLAPL/0004236/2020	MADA @ MODA @ RAMAKANTA BEHERA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE TOWN /130 /2020 () //
55	BLAPL/0004237/2020	ABHIMANYU BARIK @ PAPUNI VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	NAYAPALLI P.S. /293 /2019 () //
56	BLAPL/0004238/2020	SURJYA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TARASINGI /45 /2014 () //
57	BLAPL/0004239/2020	MD.ARSHAD @ RAJA KHAN	SATYABRATA PANDA	SOHELLA /63 /2020

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		VS	VS	()
58	BLAPL/0004240/2020	STATE OF ODISHA LINGARAJ MAHAPATRA @ SANU	LAXMI CHARAN BEHERA	// RAMBHA (KHALLIKOTE) /173 /2020
		VS	VS	()
59	BLAPL/0004241/2020	STATE OF ODISHA ANIL SAHANI	S.K.BHANJADEO	// BORIGUMMA /68 /2018
		VS	VS	()
60	BLAPL/0004242/2020	STATE OF ODISHA MANOJ OJHA	JYOTIRMAYA SAHOO	// BUGUDA /196 /2019
		VS	VS	()
61	BLAPL/0004243/2020	STATE OF ODISHA PRADIP KUMAR SWAIN @ HANUMAN	S.K.MOHANTY	// KABISURYANAGAR (KODALA) /45 /2018
		VS	VS	()
62	BLAPL/0004244/2020	STATE OF ODISHA BIKASH CHANDRA BHOI @ BIKASH BHOI	KISHORE KUMAR MISHRA	// SAMBALPUR VIGILANCE /10 /2020
		VS	VS	()
63	BLAPL/0004245/2020	STATE OF ODISHA S I N DAS BHANJANAGAR PS	LAMBODAR ACHARI	// / /0
		VS	VS	()
64	BLAPL/0004246/2020	D SOMANATH RELI PALAKA @ ARUNA PALAKA	JYOTIRMAYA SAHOO	// BISSAMCUTTACK /29 /2019
		VS	VS	()
65	BLAPL/0004247/2020	STATE OF ODISHA KHIROD SAHU	CHITTARANJAN PATTNAIK	// KHUNTA /62 /2018
		VS	VS	()
66	BLAPL/0004248/2020	STATE OF ODISHA RANJAN SAHOO	SUBRATA PANDA	// BHUBAN /33 /2020
		VS	VS	()
67	BLAPL/0004249/2020	STATE OF ODISHA PRADIP KUMAR SETHY @ PRADEEP KUMAR SETHY	JYOTIRMAYA SAHOO	// GOPALPUR /46 /2019
		VS	VS	()
68	BLAPL/0004250/2020	STATE OF ODISHA MANA SAHU	G.N.SAHU	// BUDEN /4 /2016
		VS	VS	()

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69	BLAPL/0004251/2020	STATE OF ODISHA CHANDRA SEKHAR PATRA VS	S.S.PATRA VS	// SAMBALPUR VIGILANCE /10 /2020 ()
70	CMAPL/0000202/2020	STATE OF ODISHA SUCHITRA JAYASINGH VS	ADV. VS	// // ()
71	CMP/0000388/2020	STATE OF ORISSA BIRAT CHANDRA DAGARA VS	JAGANATH PATNAIK VS	// // DISTRICT & SESIONS JUDGE,BARIPADA(Mayurbhanj)
72	CMP/0000389/2020	ORISSA MANGANESE AND MINERALS LTD K.TRINATH ACHARY VS	ASIT KUMAR CHOUDHURY VS	// // ()
73	CMP/0000390/2020	K.SHYAM SUNDAR ACHARY BALARAM BEHERA VS	DEBARAJ MOHANTY VS	// // ()
74	CONTC/0002041/2020	STATE OF ODISHA BIRENDRA KUMAR BISWAL VS	ADV. VS	// // ()
75	CONTC/0002042/2020	DR.KRISHAN KUMAR SAROJINI MOHAPATRA VS	ADV. VS	// // ()
76	CONTC/0002043/2020	ASWINI MISHRA SASHIDHAR MOHAPATRA VS	ADV. VS	// // ()
77	CONTC/0002044/2020	ASWINI MISHRA, O.A.S. SANGHAMITRA MOHAPATRA VS	ADV. VS	// // ()
78	CONTC/0002045/2020	ASWINI MISHRA, O.A.S. ASHOK KU.PATTNAIK VS	SHANTYI PRAKASH MOHANTY VS	// // ()
79	CONTC/0002046/2020	VIR VIKRAM YADAV AMULYA KUMAR PATNAIK VS	SANTANU KUMAR SARANGI VS	// // ()
		PRADEEPTA KUMAR SAHANI		//

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80	CONTC/0002047/2020	DEBENDRANATH NAIK VS ABHAYA	ADV VS	// 0 //
81	CONTC/0002048/2020	SK.ABDUL RIHAN VS ER.SIMITA DAS	ADV VS	// 0 //
82	CONTC/0002049/2020	GAGAN BIHARI BEHERA VS ASHWIN KUMAR MISHRA	ADV VS	// 0 //
83	CONTC/0002050/2020	BHULESWAR PRADHAN VS ANU GARG	ADV VS	// 0 //
84	CONTC/0002051/2020	KISHORE CHANDRA SAHOO VS ASHOK K.K.MEENA	ADV VS	// 0 //
85	CONTC/0002052/2020	ANUSAYA NAG VS BIRANCHI NARAYAN MOHANTY	MANAS PATI VS	// 0 //
86	CONTC/0002053/2020	LAXMIPRIYA SAHOO VS GITANJALI SAHOO	ADV VS	// 0 //
87	CONTC/0002054/2020	BHAGABAN SAHU VS NIRANJAN SAHOO	ADV VS	// 0 //
88	CONTC/0002055/2020	YUDHISTIR PADHAN VS MANAS RANJAN TRIPATHY	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
89	CONTC/0002056/2020	RAMANI RANJAN PATTJOSHI VS SURENDRA KUMAR	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
90	CONTC/0002057/2020	SADHU SARAN GUPTA VS PRAMOD KUMAR BEHERA	ADV VS	// 0 //
91	CONTC/0002058/2020	DR.PRASANTA KUMAR MOHANTY	ADV	//



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		VS	VS	0
		SASWAT MISHRA		//
92	CONTC/0002059/2020	DR. DIATYARI SUKLA	ADV	//
		VS	VS	0
		SASWAT MISHRA		//
93	CONTC/0002060/2020	GUPTESWAR MISHRA	ADV.	//
		VS	VS	0
		VIJAY ARORA		//
94	CONTC/0002061/2020	SARPANCH GUDU GRAM PANCHAYAT	ADV.	//
		VS	VS	0
		COLLECTOR,BALASORE		//
95	CONTC/0002062/2020	PUSPALATA DORA	ADV.	//
		VS	VS	0
		P.K.MOHAPATRA		//
96	CONTC/0002063/2020	NIHAR RANJAN SWAIN	adv.	//
		VS	VS	0
		SADASIB SAANGI		//
97	CONTC/0002064/2020	NIHAR RANJAN SWAIN	ADV.	//
		VS	VS	0
		SADASIB SAANGI		//
98	CONTC/0002065/2020	UGRASEN SAGARIA	S.K.JOSHI	//
		VS	VS	0
		NANDA KISHORE TANDI		//
99	CONTC/0002066/2020	LALIT MOHAN MOHANTY	ADV.	//
		VS	VS	0
		SUSANTA KU.SUTAR		//
100	CONTC/0002067/2020	SIDHARTHA SANKAR SAHU	ADV	//
		VS	VS	0
		MONA SHARMA		//
101	CONTC/0002068/2020	SAUDAMINEE NANDA	B.N.PARIDA	//
		VS	VS	0
		CHITRA ARUMUGAM		//
102	CONTC/0002069/2020	SIBAJI MOHAN RAO	ADV.	//
		VS	VS	0

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		MONA SHARMA		//
103	CONTC/0002070/2020	KISHOR BAG	B.N.PARIDA	//
		VS	VS	0
		CHITRA ARUMUGAM		//
104	CONTC/0002071/2020	PARSURAM BISWAL	ADV	//
		VS	VS	0
		DR.GYANA DAS		//
105	CONTC/0002072/2020	BISHNU CHARAN DHAL	ADV.	//
		VS	VS	0
		CHITRA ARUMUGAM		//
106	CONTC/0002073/2020	LAXMIKANTA BISWAL	A.PATTANAİK	//
		VS	VS	0
		ADITYA PRASAD PATI		//
107	CONTC/0002074/2020	GIRIRAJ KUMARI MOHANTY	GOPAL SINHA	//
		VS	VS	0
		DEORANJAN KU.SINGH		//
108	CONTC/0002075/2020	DR.ASHOK KUMAR MOHANTY	ADV	//
		VS	VS	0
		LOPAMUDRA MOHANTY		//
109	CONTC/0002076/2020	SUSANTA KUMAR MOHANTY	ADV.	//
		VS	VS	0
		LOPAMUDRA MOHANTY, REGR.,OUAT		//
110	CONTC/0002077/2020	AJAYA CHANDRA MUDULI	ADV	//
		VS	VS	0
		SANJEEV CHOPRA		//
111	CONTC/0002078/2020	SWARNALATA PATTANAİK	B.N.PARIDA	//
		VS	VS	0
		CHITRA ARUMUGAM		//
112	CONTC/0002079/2020	ANANTA KUMAR SOREN	ADV	//
		VS	VS	0
		BIBHUTI BHUSAN PATTANAİK		//
113	CONTC/0002080/2020	CHHABITA SETHI	AMBIKA PRASAD MISHRA	//
		VS	VS	0
		VIJAY AMRUTA KULANGE		//

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114	CONTC/0002081/2020	SAGARIKA PRAHARAJ VS	L.K.MOHANTY VS	// ()
115	CONTC/0002082/2020	CHITHRA ARUMAGAM DHANURDHAR CHAMPATIRAY @ D.D.CHAMPATIRAY VS	PATIRAY VS	// () //
116	CONTC/0002083/2020	NILAMADHAB SAHOO DHANURDHAR CHAMPATIRAY @ D.D.CHAMPATIRAY VS	PATIRAY VS	// () //
117	CONTC/0002084/2020	NILAMADHAB SAHOO DHANURDHAR CHAMPATIRAY @ D.D.CHAMPATIRAY VS	PATIRAY VS	// () //
118	CONTC/0002085/2020	NILAMADHAB SAHOO DHANURDHAR CHAMPATIRAY @ D.D.CHAMPATIRAY VS	PATIRAY VS	// () //
119	CONTC/0002086/2020	NILAMADHAB SAHOO DHANURDHAR CHAMPATIRAY @ D.D.CHAMPATIRAY VS	PATIRAY VS	// () //
120	CONTC/0002087/2020	NILAMADHAB SAHOO DHANURDHAR CHAMPATIRAY @ D.D.CHAMPATIRAY VS	PATIRAY VS	// () //
121	CONTC/0002088/2020	PRADIP KUMAR JENA SOVARANI MOHANTY VS	L.K.MOHANTY VS	// () //
122	CONTC/0002089/2020	CHITHRA ARUMUGAM SURESH CHANDRA DAS VS	BIGYAN KUMAR SHARMA VS	// () //
123	CRLA/0000353/2020	BIBHUTI BHUSAN PATNAIK, I.A.S. DHANU SAHU VS	JYOTIRMAYA SAHOO VS	BUGUDA /84 /2020 () //
124	CRLA/0000354/2020	STATE OF ODISHA MILAN SARAF VS	MOHENDRA KUMAR MOHAPATRO VS	JUNAGARH /181 /2019 () //
125	CRLA/0000355/2020	STATE OF ODISHA KUNA @ CHUIN @ SAROJ MAHARANA	P.R.SINGH	DHENKANAL TOWN /241 /2020

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLA/0000356/2020	MD. ZILANI @ MD.ZALANI	SMRUTI RANJAN PATI	TAISARA /68 /2020
		VS	VS	()
		STATE OF ODISHA		//
127	CRLA/0000357/2020	HINA BARADA	S.S.RAY-2	SHERAGADA /99 /2018
		VS	VS	()
		STATE OF ODISHA		//
128	CRLA/0000358/2020	DHOBA @ BANSIDHAR BISWAL	BIBHUDANANDA MOHAPATRA	GANGAPUR (BHANJANAGAR) /1 /2020
		VS	VS	()
		STATE OF ODISHA		//
129	CRLA/0000359/2020	PINTU JENA	ASHOK KUMAR BEHERA	KALINGA NAGAR /177 /2018
		VS	VS	()
		STATE OF ODISHA		//
130	CRLA/0000360/2020	BAGA @ LAXMIDHAR BEHERA	S.K.BHANJADEO	AIR FIELD P.S. /11 /2020
		VS	VS	()
		STATE OF ODISHA		//
131	CRLA/0000361/2020	DAKTAR @ RADHAMOHAN SINGH	SAMIR MISHRA	BALASORE SADAR /124 /2017
		VS	VS	()
		STATE OF ODISHA		//
132	CRLA/0000362/2020	PRASANTA BHOI	PRADEEP KUMAR PANDA	BANTALA /91 /2020
		VS	VS	()
		STATE OF ODISHA		//
133	CRLA/0000363/2020	BALIA BHOI	PRADEEP KUMAR PANDA	BANTALA /91 /2020
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMA/0000099/2020	MAITHILI MAHESWARI DASH	SANJAY KUMAR PATTANAIAK	MAHILA P.S.(BBSR) /12 /2020
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMA/0000100/2020	KARUNAKAR ROUT @ BEBNGULA	MANAS CHAND	KENDRAPARA /66 /2019
		VS	VS	()
		STATE OF ORISSA		//
136	CRLMC/0001105/2020	PRAFULLA BHATRA	B.R.TRIPATHY	KAKIRIGUMMA /6 /2017
		VS	VS	()

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137	CRLMC/0001106/2020	STATE OF ODISHA PRABINA KUMAR PARIDA VS	R.ACHARY VS	// BRAHMAGIRI /237 /2012 ()
138	CRLMC/0001107/2020	STATE OF ODISHA SULOMON RAITO@SULEMAN TAITA VS	SATYABRATA PANDA VS	// PARLAKHEMUNDI /36 /2006 ()
139	CRLMC/0001108/2020	STATE OF ODISHA DIPTI RANJAN PRADHAN VS	B.B.ROUTRAY VS	// PURUNAKATAK /73 /2013 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh *)
140	CRLMC/0001109/2020	STATE OF ODISHA MITHUN PRADHAN VS	MANAS CHAND VS	GR/0000465/2013 BANAPUR P.S. /242 /2015 ()
141	CRLMC/0001110/2020	STATE OF ODISHA KRUSHNA CHANDRA SAHU VS	AMIT KU NATH VS	// HANDAPA /120 /2013 ()
142	CRLMC/0001111/2020	STATE OF ODISHA KRUTIBAS SAHOO VS	TRILOCHAN BARIK VS	// ANGUL TOWN /587 /2016 ()
143	CRLMC/0001112/2020	STATE OF ODISHA SHIBANI BARIK VS	B.K.RAGADA VS	// DHANUPALI /496 /2019 ()
144	CRLMP/0000640/2020	STATE OF ODISHA MALAYA KUMAR ROUT VS	P.R.SINGH VS	// / /0 ()
145	CRLMP/0000641/2020	STATE OF ORISSA KANCHAN SETHY VS	BISWARANJAN DALAI VS	// / /0 ()
146	CRLMP/0000642/2020	STATE OF ODISHA SURENDRA KUMAR MOHAPATRA VS	S.K.SAMAL VS	// / /0 ()
147	CRLMP/0000643/2020	DIRECTOR CUM ADDL D.G(VIG), ODISHA SURENDRA KUMAR MOHAPATRA VS IIC, BURLA PS	S.K.SAMAL VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CRLMP/0000644/2020	SANTOSINI DEEP VS STATE OF ODISHA	S.K.SAMAL VS	/ /0 0 //
149	CRLMP/0000645/2020	JAYASHREE SAHU VS STATE OF ODISHA	SANGRAM MISHRA VS	/ /0 0 //
150	CRLMP/0000646/2020	KHAGESWAR PARIDA VS S.P, BHADRAK	LAMBODAR ACHARI VS	/ /0 0 //
151	CRLMP/0000647/2020	BABULA JENA VS S.P, BHADRAK	LAMBODAR ACHARI VS	/ /0 0 //
152	CRLMP/0000648/2020	DIBAKAR PRADHAN VS S.P, BHADRAK	LAMBODAR ACHARI VS	/ /0 0 //
153	CRLMP/0000649/2020	SANTILATA BEURA VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	/ /0 0 //
154	CRLMP/0000650/2020	GOURI BHOI VS IIC, NIALI PS	DEBASHIS SWAIN VS	/ /0 0 //
155	CRLMP/0000651/2020	RAMKRUSHNA PATTNAIK VS I.L.C, KHUNTUNI PS	M.R.DHAL VS	/ /0 EXECUTIVE MAGISTRATE,ATHAGARH(Cuttack) CRMC/0000037/2020
156	CRLMP/0000652/2020	NARAYAN PATRA VS UNION OF INDIA	ARJUNA CHARAN BEHERA VS	/ /0 0 //
157	CRLREV/0000305/2020	SUSANTA MIRGAN @ MIDHI VS STATE OF ODISHA	DEBASIS TRIPATHY VS	UMERKOTE /125 /2020 0 //
158	CRLREV/0000306/2020	MANADHAR POJARI VS SAMBARU BAGH	BASUDEV MISHRA VS	/ /0 0 //
159	FAO/0000571/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION	DEBASIS KUMAR MAHALI	/ /

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		VS	VS	0
160	FAO/0000572/2020	BHASKAR JENA BALA PUJARI	DHANANJAYA MUND	//
		VS	VS	0
161	FAO/0000573/2020	UNION OF INDIA MALATEE MUNDA	B.SINGH	//
		VS	VS	0
162	FAO/0000574/2020	UNION OF INDIA KOUTILYA DASH	DHANANJAYA MUND	//
		VS	VS	0
163	FAO/0000575/2020	UNION OF INDIA STATE OF ODISHA	A.G.A.	//
		VS	VS	0
164	FAO/0000576/2020	PRASANTA RANJAN NAYAK DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD.	SANDEEP K.JENA	//
		VS	VS	0
165	FAO/0000577/2020	AMARJIT PATRA THE MANAGER LEGAL, M/S.ORIENTAL INSURANCE CO. LTD.	GANDEEPA	//
		VS	VS	0
166	FAO/0000578/2020	GANESH BAG DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LTD	GRANDEEPA	//
		VS	VS	0
167	ITA/0000018/2020	GITANJALI SAHOO INDIAN METALS AND FERROM ALLYS LTD.	SANDEEEP K.JENA	//
		VS	VS	0
168	MACA/0000442/2020	THE JOINT COMMISSIONER OF INCOME TAX,RANGE 2 M/S. NEW INDIA ASSURANCE CO. LTD.	S.S.RAO	//
		VS	VS	0
169	MACA/0000443/2020	RITARANI SAHOO MADHAB DAS	PABITRA KUMAR NAYAK	//
		VS	VS	0
170	MACA/0000444/2020	PRAKASH KU.MOHANTY NIRUPAM MOHANTY	PRADEEP KU MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	MACA/0000445/2020	HEMANTA KUMAR NATYAK MANAGER, M/S. ROYAL SUNDARAM ALLIANCE VS LANGA MAJHI	ADINURAKHANO. LTD. VS	// // 0 //
172	MACA/0000446/2020	PABITRA KUMAR BEHERA VS SARNESWAR BEHERA	PRADEEP KU.MISHRA VS	// 0 //
173	MACA/0000447/2020	MOCHIRAM SAHU VS RASMIN ARA	PRADEEP KU MISHRA VS	// 0 //
174	MACA/0000448/2020	SUDARSAN@SUDARSHAN DHAL VS MIRZA NASAD BEG@BAIG	PRADEEP KUMAR MISHRA VS	// 0 //
175	MACA/0000449/2020	DASARATHI SENAPATI VS SANJIT LAL	PRADEEP KUMAR MISHRA VS	// 0 //
176	MACA/0000450/2020	BASUDEV SWAIN VS MISSION DIRECTOR, NRHM	PRADEEP KUMAR MISHRA VS	// 0 //
177	MACA/0000451/2020	CHAGALA NAYAK VS DR.PITABAS TRIPATHY	PRADEEP KU.MISHRA VS	// 0 //
178	MACA/0000452/2020	SULACHANA ACHARYA VS SAKTI PRASAD DASH	PRADEEP KUMAR MISHRA VS	// 0 //
179	MACA/0000453/2020	PRATIMA MUDULI VS SANTOSH KUMAR SAHOO	PRADEEP KUMAR MISHRA VS	// 0 //
180	MACA/0000454/2020	BISHNU PRIYA BARAL VS MANAS RANJAN SWAIN	PRADEEP KU.MISHRA VS	// 0 //
181	MACA/0000455/2020	ALAKARANI PANDA VS KIRANBALA PAIKERA	PRADEEP KU.MISHRA VS	// 0 //



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182	MACA/0000456/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD. VS SURESH CH.BEHERA	CHANDRANATH SINGH VS	// 0 //
183	MACA/0000457/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD. VS INDUMATI MOHANTY	PRANOD KUMAR TRIPATHY VS	// 0 //
184	MACA/0000458/2020	THE SR.DIVL. MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD. VS SABITRI PADHY	SRINIVAS KUMAR SARANGI VS	// 0 //
185	MACA/0000459/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD. VS DHRUBA CHARAN MOHARANA	PRANOD KUMAR MOHANTY VS	// 0 //
186	MACA/0000460/2020	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO.LTD. VS SUNYA@SUNYABASI NAYAK	SRINIVAS KUMAR GHOS VS	// 0 //
187	MACA/0000461/2020	BRANCH MANAGER, THE ORIENTAL INSURANCE CO.LTD. VS SUKANTI PUROHIT	SOMNATH ROY VS	// 0 //
188	MACA/0000462/2020	M/S. NATIONAL INSURANCE CO.LTD. VS NIRANJAN MOHANTY	BIJOY DASMOHAPATRA VS	// 0 //
189	MACA/0000463/2020	NATIONAL INSURANCE COMPANY LTD. VS KAMALA KARAN	ANUPAM DASH VS	// 0 //
190	MACA/0000464/2020	NATIONAL INSURANCE COMPANY LTD. VS REZIYA DASH	ANUPAM DASH VS	// 0 //
191	MACA/0000465/2020	NATIONAL INSURANCE COMPANY LTD. VS KUMARI PURNIMA KHATUA	ANUPAM DASH VS	// 0 //
192	MACA/0000466/2020	NATIONAL INSURANCE COMPANY LTD. VS GAUTAM MAHARA	ANUPAM DASH VS	// 0 //
193	MACA/0000467/2020	NATIONAL INSURANCE COMPANY LTD.	ANUPAM DASH	//

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		VS	VS	0
		GAUTAM MAHARA		//
194	MACA/0000468/2020	NATIONAL INSURANCE COMPANY LTD.	ANUPAM DASH	//
		VS	VS	0
		KUMARI SHIULI DEBDAS		//
195	MACA/0000469/2020	NATIONAL INSURANCE COMPANY LTD.	ANUPAM DASH	//
		VS	VS	0
		KUMARI MANDRITA DEBDAS		//
196	MACA/0000470/2020	NATIONAL INSURANCE COMPANY LTD.	ANUPAM DASH	//
		VS	VS	0
		KUMARI MANDRITA DEBDAS		//
197	MACA/0000471/2020	NATIONAL INSURANCE COMPANY LTD.	ANUPAM DASH	//
		VS	VS	0
		KUMARI MANDRITA DEBDAS		//
198	RPFAM/0000104/2020	KRUSHNA CH.DALEI	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		GOPINATH SAMAL		//
199	RSA/0000153/2020	SABITRI PARIDA	DEVI PRASAD DASH	//
		VS	VS	0
		GAYADGHAR PARIDA		//
200	RSA/0000154/2020	SANTOSH TRIPATHY@SANTOSH PR.TRIPATHY	MANOJ KUMAR MISHRA	//
		VS	VS	0
		NIRMALA JATI		//
201	RSA/0000155/2020	SANTOSH TRIPATHY@SANTOSH PR.TRIPATHY	MANOJ KUMAR MISHRA	//
		VS	VS	0
		NIRMALA JATI		//
202	STREV/0000020/2020	M/S.HINDUSTAN COCA COLA BEVERAGES PVT.LTD.	KANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WA/0000356/2020	STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
		NARENDRA KUMAR LENKA		//
204	WA/0000357/2020	STATE OF ODISHA	SR.S.C.(S AND ME)	//
		VS	VS	0

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205	WA/0000358/2020	PREMANANDA NAYAK STATE OF ODISHA VS	SR.S.C. (S AND ME) VS	// // 0
206	WA/0000359/2020	ASHOK FARAK THE GENERAL MANAGER, CANARA BANK VS	B.N.UDGATA VS	// // 0
207	WA/0000360/2020	MADHUSUDAN MALLICK THE FOOD CORPORATION OF INDIA VS	S.K.NAYAK 1 VS	// // 0
208	WA/0000361/2020	RANJIT KUMAR NAYAK STATE OF ODISHA VS	SR.S.C. (S AND ME) VS	// // 0
209	WA/0000362/2020	PRAVAKAR BARIK STATE OF ODISHA VS	SR.S.C. (S AND ME) VS	// // 0
210	WA/0000363/2020	KARTIK CHANDRA JENA SOUMITRIMAYEE PANDA VS	SOMANATH MISHRA VS	// // 0
211	WA/0000364/2020	SMITA PANDA STATE OF ODISHA VS	SR.S.C. (S AND ME) VS	// // 0
212	WA/0000365/2020	KRUPASINDHU TRIPATHY STATE OF ODISHA VS	SR.S.C. (S AND ME) VS	// // 0
213	WA/0000366/2020	NIRANJAN ROUT STATE OF ODISHA VS	SR.STANDING COUNSEL (S AND ME) VS	// // 0
214	WA/0000367/2020	DASHARATHI PANDA STATE OF ODISHA VS	SR.STANDING COUNSEL (S AND ME) VS	// // 0
215	WA/0000368/2020	NARAYAN CHANDRA SUTAR STATE OF ODISHA VS	SR.STANDING COUNSEL (S AND ME) VS	// // 0
		GIRIJA SANKAR PANDA		//

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216	WA/0000369/2020	STATE OF ORISSA VS LAXMAN KUMAR PATEL	SR.STANDING COUNSEL (S AND ME) VS	// 0 //
217	WA/0000370/2020	STATE OF ODISHA VS DILLIP KUMAR SINGHA	SR.S.C. (S AND ME) VS	// 0 //
218	WA/0000371/2020	STATE OF ODISHA VS NANDA KISHORE NAYAK	SR.STANDING COUNSEL (S AND ME) VS	// 0 //
219	WA/0000372/2020	STATE OF ODISHA VS RAMESH CH.NAYAK	SR. STANDING COUNSEL ( S AND ME) VS	// 0 //
220	WP(C)/0014477/2020	SUBASH PRADHAN VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
221	WP(C)/0014478/2020	DR.TEJESWAR RATH VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
222	WP(C)/0014479/2020	BIMALENDU PRADHAN VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
223	WP(C)/0014480/2020	BASANTDEVI CHARITABLE TRUST VS STATE BANK OF INDIA	BIBHU PRASAD DAS VS	// 0 //
224	WP(C)/0014481/2020	NARAHARI PRAHARAJ VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
225	WP(C)/0014482/2020	GURU PRASAD MOHANTY VS STATE OF ODISHA	TARUN KANTA PATTANAYAK VS	// 0 //
226	WP(C)/0014483/2020	SONALI DUTTA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
227	WP(C)/0014484/2020	BINOD KUMAR AGRAWAL	D.P.JENA	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0014485/2020	REEMA DAS	SUSANTA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0014486/2020	MINATI KUMARI NAYAK	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0014487/2020	MADHUSMITA PADHY	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0014488/2020	GOLAK BIHARI NANDA	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0014489/2020	MUNIRA SALIM	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0014490/2020	RAMA CHANDRA SAHOO	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0014491/2020	DR.SATYABRATA MOHANTY	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0014492/2020	NATABARA PATRA	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0014493/2020	YUDHISTHIR NAIK	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0014494/2020	RANJAN KUMAR TRIPATHY	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0014495/2020	NARASINGHA PRADHAN	ANIL KUMAR DAS	//
		VS	VS	0

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239	WP(C)/0014496/2020	STATE OF ODISHA HAREKRISHNA SWAIN VS	H.K.ROUT VS	// // 0
240	WP(C)/0014497/2020	STATE OF ODISHA ANIL MADHAB CHAKRABARTY VS	ANIL KUMAR DAS VS	// // 0
241	WP(C)/0014498/2020	STATE OF ODISHA PURNA CHANDNRA NAIK VS	ANIL KUMAR DAS VS	// // 0
242	WP(C)/0014499/2020	STATE OF ODISHA SUDARSAN PANDA VS	H.K.ROUT VS	// // 0
243	WP(C)/0014500/2020	STATE OF ODISHA BIJAY KUMAR BEHERA VS	GYANESWAR SATPATHY VS	// // 0
244	WP(C)/0014501/2020	STATE OF ODISHA RAJKUMAR VS COAL INDIA LTD	SARADA P.SARANGI VS	// // 0
245	WP(C)/0014502/2020	STATE OF ODISHA MANOJ KUMAR SAHOO VS	H.K.ROUT VS	// // 0
246	WP(C)/0014503/2020	STATE OF ODISHA DILLIP KUMAR MOHAPATRA VS	PABITRA KUMAR NAYAK VS	// // 0
247	WP(C)/0014504/2020	STATE OF ODISHA BHAGABAN MANDAL VS	H.K.ROUT VS	// // 0
248	WP(C)/0014505/2020	STATE OF ODISHA KANTILATA NAIK VS	JAGANATH PATNAIK VS	// // 0
249	WP(C)/0014506/2020	STATE OF ODISHA REETA DAS VS STATE OF ODISHA	H.K.ROUT VS	// // 0 //

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250	WP(C)/0014507/2020	RAJ KUMAR SETH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
251	WP(C)/0014508/2020	BASANTI BISWAL VS STATE OF ODISHA	JAGANATH PATNAIK VS	// 0 //
252	WP(C)/0014509/2020	RABINDRANATH SWAIN VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
253	WP(C)/0014510/2020	JYOTI RANJAN NANDA VS STATE OF ODISHA	SISIR DAS VS	// 0 //
254	WP(C)/0014511/2020	NARAYAN DASH VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
255	WP(C)/0014512/2020	UTTAM KUMAR SWAIN VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
256	WP(C)/0014513/2020	RABINDRA KUMAR MISHRA VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
257	WP(C)/0014514/2020	BAURIBANDHU PARIJA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
258	WP(C)/0014515/2020	MANORANJAN NAYAK VS STATE OF ODISHA	M/S.BAIDHAR SAHOO VS	// 0 //
259	WP(C)/0014516/2020	GOPAL SARDAR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
260	WP(C)/0014517/2020	RAMESH KUMAR ROUT VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
261	WP(C)/0014518/2020	JANATA SOREN	PABITRA KUMAR NAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0014519/2020	ANANTA PRASAD PATRA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0014520/2020	MEGHARAY HEMBRAM	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0014521/2020	SHIBABRATA KARNA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0014522/2020	DAMAYANTI SETHI	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0014523/2020	HARIHAR SAMAL	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0014524/2020	BASANTILATA SETHI @ BEHERA	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0014525/2020	PRAHALLAD CHANDRA BARIK	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0014526/2020	PANAPATI PATRA	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0014527/2020	BISWANATH MOHAPATRA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0014528/2020	RADHIKA HEMBRAM	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0014529/2020	ABHIMANYU NAYAK	H.K.ROUT	//
		VS	VS	0



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273	WP(C)/0014530/2020	STATE OF ODISHA RANJITA PATRA VS	PABITRA KUMAR NAYAK VS	// // 0
274	WP(C)/0014531/2020	STATE OF ODISHA MANORANJAN NAYAK VS	M/S.BAIDHAR SAHOO VS	// // 0
275	WP(C)/0014532/2020	STATE OF ODISHA DEBASMITA PATRA VS	PABITRA KUMAR NAYAK VS	// // 0
276	WP(C)/0014533/2020	STATE OF ODISHA BALIYAR BADI VS	K.K.SWAIN VS	// // 0
277	WP(C)/0014534/2020	STATE OF ODISHA AMULYA KUMAR JENA VS	H.K.ROUT VS	// // 0
278	WP(C)/0014535/2020	STATE OF ODISHA DUMANI MARNDI VS	PABITRA KUMAR NAYAK VS	// // 0
279	WP(C)/0014536/2020	STATE OF ODISHA SANJAYA KUMAR HOTA VS	H.K.ROUT VS	// // 0
280	WP(C)/0014537/2020	STATE OF ODISHA DIPANNITA MAZUMDAR VS	PABITRA KUMAR NAYAK VS	// // 0
281	WP(C)/0014538/2020	STATE OF ODISHA M/S. PROTECTION MANUFACTURERS PVT. LTD. VS	M/S. MANOJ KUMAR MISHRA VS	// // 0
282	WP(C)/0014539/2020	TATA POWER CENTRAL ODISHA DISTRIBUTION GOURANGA CHARAN NAYAK VS	PABITRA KUMAR NAYAK M/S.MANAS RANJAN PADHI VS	// // 0
283	WP(C)/0014540/2020	STATE OF ODISHA BASANTA KUMAR NAYAK VS STATE OF ODISHA	H.K.ROUT VS	// // 0 //

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284	WP(C)/0014541/2020	MANDAMANI MARNDI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
285	WP(C)/0014542/2020	DIPAK KUMAR SATAPATHY VS STATE OF ODISHA	M/S.MANAS RANJAN PADHI VS	// 0 //
286	WP(C)/0014543/2020	GAYATRI PATRA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
287	WP(C)/0014544/2020	PRAMOD KUMAR MAHAPATRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
288	WP(C)/0014545/2020	ABAKASH NAYAK VS STATE OF ODISHA	M/S.MANAS RANJAN PADHI VS	// 0 //
289	WP(C)/0014546/2020	CHANDRIKA TANTY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
290	WP(C)/0014547/2020	HIMANSHU SEKHAR JENA VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
291	WP(C)/0014548/2020	BASANTI BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
292	WP(C)/0014549/2020	BHAGIRATH PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
293	WP(C)/0014550/2020	DULARI KISKU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
294	WP(C)/0014551/2020	DILLIP KUMAR DAS VS STATE OF ODISHA	M/S.MANAS RANJAN PADHI VS	// 0 //
295	WP(C)/0014552/2020	RABINARAYAN DAS	H.K.ROUT	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0014553/2020	RASHMIREKHA LENKA	MAHES DAS	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0014554/2020	BABULI CHARN DAS	M/S.MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0014555/2020	MADHUSUDAN CHAKRA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0014556/2020	RABINARAYAN MISHRA	R.C.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0014557/2020	DRAUPADI NAIK	M/S.MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0014558/2020	RAJAKISHORE BARIK	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0014559/2020	SULOCHANA JENA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0014560/2020	LAXMIDHAR SAHOO	K.K.SWAIN	//
		VS	VS	0
		HIGHER EDUCATION, ODISHA		//
304	WP(C)/0014561/2020	RATIKANTA ROUT	M/S.MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0014562/2020	BISWA RANJAN ROUT	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0014563/2020	BIJAYA KUMAR SAHOO	K.K.SWAIN	//
		VS	VS	0

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307	WP(C)/0014564/2020	STATE OF ODISHA SAUDAMINI DAS VS	M/S.MANAS RANJAN PADHI VS	// // 0
308	WP(C)/0014565/2020	STATE OF ODISHA R.GYAN SUNDARI VS	V.NARASINGH VS	// // 0
309	WP(C)/0014566/2020	STATE OF ODISHA BASUDEB PATRA VS	K.K.SWAIN VS	// // 0
310	WP(C)/0014567/2020	STATE OF ODISHA UPENDRA NATH PARIDA VS	M/S.MANAS RANJAN PADHI VS	// // 0
311	WP(C)/0014568/2020	STATE OF ODISHA BHAGIRATHI NAIK VS	K.K.SWAIN VS	// // 0
312	WP(C)/0014569/2020	STATE OF ODISHA JATIN KUMAR PUHAN VS	K.K.SWAIN VS	// // 0
313	WP(C)/0014570/2020	STATE OF ODISHA KASHINATHA BHOI VS	M/S.MANAS RANJAN PADHI VS	// // 0
314	WP(C)/0014571/2020	STATE OF ODISHA PRANADA ROUT VS	K.K.SWAIN VS	// // 0
315	WP(C)/0014572/2020	STATE OF ODISHA PRADEEP KUMAR KHANDEI VS	H.K.ROUT VS	// // 0
316	WP(C)/0014573/2020	STATE OF ODISHA HADIBANDHU LENKA VS	K.K.SWAIN VS	// // 0
317	WP(C)/0014574/2020	STATE OF ODISHA MANORANJAN MOHARANA VS STATE OF ODISHA	M/S.MANAS RANJAN PADHI VS	// // 0 //

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318	WP(C)/0014575/2020	GOPABANDHU SAHOO VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
319	WP(C)/0014576/2020	MANGULI CHARAN SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
320	WP(C)/0014577/2020	SANTOSH KUMAR PANDA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
321	WP(C)/0014578/2020	HRUSIKESH ROUT VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
322	WP(C)/0014579/2020	PRAMOD KUMAR BHOI VS STATE OF ODISHA	M/S.MANAS RANJAN PADHI VS	// 0 //
323	WP(C)/0014580/2020	GOBINDA CHANDRA PATRA VS AUTHORIZED OFFICER	ER.NAGENDRA KUMAR MOHANTY VS	// 0 //
324	WP(C)/0014581/2020	NARAYAN ARSHAL VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
325	WP(C)/0014582/2020	GOBINDA MAHAKUDA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
326	WP(C)/0014583/2020	PUSPANJALI BHOI VS STATE OF ODISHA	M/S.MANAS RANJAN PADHI VS	// 0 //
327	WP(C)/0014584/2020	PRADEEP KUMAR ROUT VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
328	WP(C)/0014585/2020	AKSHAYA KUMAR ROUT VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
329	WP(C)/0014586/2020	RATAN BAG	K.K.SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0014587/2020	KABITA MOHANTY	M/S.MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0014588/2020	TARACHAND SAHU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0014589/2020	MAHESWAR DEO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0014590/2020	DIPALEE PRADHAN	M/S.MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0014591/2020	SURESH CHANDRA MAHALIK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0014592/2020	SANTOSH KUMAR SAHU	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0014593/2020	SUBODH KUMAR PADHI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0014594/2020	SITIKANTHA MISHRA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0014595/2020	RAJALAXMI SAHOO	M/S.MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0014596/2020	SOMANATH NAYAK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0014597/2020	BANAMALI DASH	H.K.ROUT	//
		VS	VS	0

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341	WP(C)/0014598/2020	STATE OF ODISHA BHARATI JENA VS	M/S.MANAS RANJAN PADHI VS	// // 0
342	WP(C)/0014599/2020	STATE OF ODISHA GARUDA CHANDRA SAHOO VS	K.K.SWAIN VS	// // 0
343	WP(C)/0014600/2020	STATE OF ODISHA KANHU CHARAN MISHRA VS	M/S.H.K.ROUT VS	// // 0
344	WP(C)/0014601/2020	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	M/S.MANAS RANJAN PADHI VS	// // 0
345	WP(C)/0014602/2020	STATE OF ODISHA BHOLANATH DHANGADA MAJHI VS	K.K.SWAIN VS	// // 0
346	WP(C)/0014603/2020	STATE OF ODISHA RAJKISHORE BEHERA VS	H.K.ROUT VS	// // 0
347	WP(C)/0014604/2020	STATE OF ODISHA SITARANI BEHERA VS	M/S.MANAS RANJAN PADHI VS	// // 0
348	WP(C)/0014605/2020	STATE OF ODISHA AKHYA KUMAR MISHRA VS	TAPAN KUMAR BISWAL VS	// // 0
349	WP(C)/0014606/2020	STATE OF ODISHA AKSHAYA KUMAR MISHRA VS	K.K.SWAIN VS	// // 0
350	WP(C)/0014607/2020	STATE OF ODISHA MAHENDRA KUMAR SHASINI VS	H.K.ROUT VS	// // 0
351	WP(C)/0014608/2020	STATE OF ODISHA BHANU CHANDRA SWAIN VS STATE OF ODISHA	K.K.SWAIN VS	// // 0 //

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352	WP(C)/0014609/2020	PUSPANJALI MOHANTY VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
353	WP(C)/0014610/2020	SUDHANSU SEKHAR SAHOO VS STATE OF ODISHA	M/S.SHASHIBHUSAN BISWAL VS	// 0 //
354	WP(C)/0014611/2020	DAMAYANTI KAR VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
355	WP(C)/0014612/2020	SAHADEV ROUT VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
356	WP(C)/0014613/2020	BALABHADRA MISHRA VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
357	WP(C)/0014614/2020	BALARAM KADRAKA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
358	WP(C)/0014615/2020	GOVIND CHANDRA NATH VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
359	WP(C)/0014616/2020	SUJIT KUMAR DAS VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
360	WP(C)/0014617/2020	NIRUPAMA PATRA VS STATE OF ODISHA	M/S.MANAS RANJAN PADHI VS	// 0 //
361	WP(C)/0014618/2020	RAJU DORA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
362	WP(C)/0014619/2020	ANUPAMA MISHRA VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
363	WP(C)/0014620/2020	PRAGNYA PARAMITA MOHAPATRA	M/S.MANAS RANJAN PADHI	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0014621/2020	SIBAPRASAD PRADHAN	TAPAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0014622/2020	KUNILATA JENA	M/S.MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0014623/2020	UPENDRA BEHERA	K.C.RAJGURU MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0014624/2020	RABINDRA KUMAR PARAMGURU	PAMI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0014625/2020	RABINDRA KUMAR ROUT	M/S.MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0014626/2020	SURYA NARAYAN MAHANKUD	TAPAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0014627/2020	SADANAND DAS GURUMOHANT	RABINDRANATH SENAPATI	//
		VS	VS	0
		THE SECRETARY TOURISM DEPARTMENT		//
371	WP(C)/0014628/2020	N.PADMANAVAN	TAPAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0014629/2020	LADI MRUTYUNJAY RAO	S.S.RAO	//
		VS	VS	0
		LADI CHANDRASEKHAR RAO		//
373	WP(C)/0014630/2020	TRIPATI RATH	TAPAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0014631/2020	PRAMOD KUMAR BHOI	BIJAYA KUMAR PARIDA..2	//
		VS	VS	0

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375	WP(C)/0014632/2020	STATE OF ODISHA DR.SUJATA SWAIN VS	M/S.PAMI RATH VS	// // 0
376	WP(C)/0014633/2020	STATE OF ODISHA NARENDRA BIDIKA VS	TAPAN KUMAR BISWAL VS	// // 0
377	WP(C)/0014634/2020	STATE OF ODISHA SAMIR KUMAR BEHERA VS	JAGANATH PATNAIK VS	// // 0
378	WP(C)/0014635/2020	STATE OF ODISHA GOPINATH BIRDALAI VS	TAPAN KUMAR BISWAL VS	// // 0
379	WP(C)/0014636/2020	STATE OF ODISHA NABIN KUMAR PATEL VS	DURGESH NARAYAN RATH VS	// // 0
380	WP(C)/0014637/2020	STATE OF ODISHA RAMA CHANDRA NEPAK VS	TUKUNA KUMAR MISHRA VS	// // 0
381	WP(C)/0014638/2020	STATE OF ODISHA SANTOSH KUMAR PANIGRHI VS	TAPAN KUMAR BISWAL VS	// // 0
382	WP(C)/0014639/2020	STATE OF ODISHA TRILOCHAN PUSPALAK VS	JEET SWARUP SAMAL VS	// // 0
383	WP(C)/0014640/2020	STATE OF ODISHA RATANALA BIJYA SEKHAR VS	TAPAN KUMAR BISWAL VS	// // 0
384	WP(C)/0014641/2020	STATE OF ODISHA PRAVAT KUMAR PADHI VS	SUSHANTA KUMAR MISHRA VS	// // 0
385	WP(C)/0014642/2020	STATE OF ODISHA TARUN KUMAR KESHAVLAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// // 0 //

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386	WP(C)/0014643/2020	PRIYABRATA PATTNAIK VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
387	WP(C)/0014644/2020	NISTALA DATTATRAYA SARMA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
388	WP(C)/0014645/2020	DEBARCHAN PATEL VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
389	WP(C)/0014646/2020	SUJIT KUMAR NAYAK VS STATE OF ODISHA	SAMEER DAS VS	// 0 //
390	WP(C)/0014647/2020	ANIL KUMAR PANIGRAHI VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
391	WP(C)/0014648/2020	AJODHYANATH BARIK VS STATE OF ODISHA	M/S.SANGRAM KU DAS VS	// 0 //
392	WP(C)/0014649/2020	MURALIDHAR SAHU VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
393	WP(C)/0014650/2020	NIROD KUMAR SAHOO VS STATE OF ODISHA	M/S.SANGRAM KU DAS VS	// 0 //
394	WP(C)/0014651/2020	ASHOK KUMAR PUROHIT VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
395	WP(C)/0014652/2020	RANJAN SAMANTRAY VS REGIONAL MANAGER RESERVE BANK OF INDIA	B.M.SARANGI VS	// 0 //
396	WP(C)/0014653/2020	ARUNA KUMAR SAHANI VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
397	WP(C)/0014654/2020	PRAVAT@PRABHAT KUMAR PADHAN	M/S.SARATHI JYOTI MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0014655/2020	PRADIPTA KUMAR SARANGI	B.M.SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0014656/2020	ANUPAMA DAS	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0014657/2020	SARAT KUMAR SAHOO	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0014658/2020	SK.FAYAJUDDIN	M/S.SURENDRA NATH PANDA	//
		VS	VS	0
		UCO BANK		//
402	WP(C)/0014659/2020	SRUSTIDHAR PADHIARY	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0014660/2020	STEEL AUTHORITY OF INDIA LTD	ANUPAM DASH	//
		VS	VS	0
		MICRO AND SMALL ENTERPRISES FACILITATION		//
404	WP(C)/0014661/2020	UPENDRA LAL MAHAL	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0014662/2020	BABAJI CHARAN MALLICK	M/S.KALI PRASANNA MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
406	WP(C)/0014663/2020	SASIKANTA DAS	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0014664/2020	ATULA CHARAN MOHANTY	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0014665/2020	PRAKASH CHANDRA POLLEYI	M/S.KALI PRASANNA MISHRA	//
		VS	VS	0

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409	WP(C)/0014666/2020	STATE OF ODISHA AHALYA DASH VS	BHAKTA RANJAN BARIK VS	// // 0
410	WP(C)/0014667/2020	STATE OF ODISHA PRASANTA KUMAR MOHANTY VS	H.K.ROUT VS	// // 0
411	WP(C)/0014668/2020	STATE OF ODISHA SHISHIR KUMAR SAHOO VS	H.K.ROUT VS	// // 0
412	WP(C)/0014669/2020	STATE OF ODISHA RATNAKAR JENA VS	M/S.KALI PRASANNA MISHRA VS	// // 0
413	WP(C)/0014670/2020	COLLECTOR,JAGATSINGHPUR BIJAY KUMAR PUHAN VS	H.K.ROUT VS	// // 0
414	WP(C)/0014671/2020	STATE OF ODISHA RANUBALA DAS VS	M/S.PURUSOTTAM CHULI VS	// // 0
415	WP(C)/0014672/2020	STATE OF ODISHA BASANTA KUMAR PANDA VS	H.K.ROUT VS	// // 0
416	WP(C)/0014673/2020	STATE OF ODISHA M/S.KALINGA FOODS AND BEVERAGES PRIVATE LIMITED VS	M/S.RAI CHARAN PATTANAIK VS	// // 0
417	WP(C)/0014674/2020	STATE OF ODISHA SMITANJALI MOHAPTRA VS	M/S.RAI CHARAN PATTANAIK VS	// // 0
418	WP(C)/0014675/2020	STATE OF ODISHA PRADEEPTA KUMAR BHOI VS	M/S.RAI CHARAN PATTANAIK VS	// // 0
419	WP(C)/0014676/2020	STATE OF ODISHA KUNI DEHURY VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// // 0 //

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420	WP(C)/0014677/2020	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	M/S.RAI CHARAN PATTANAİK VS	// 0 //
421	WP(C)/0014678/2020	PRASANNA KUMAR JENA VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
422	WP(C)/0014679/2020	BRAHMANANDA BEHERA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
423	WP(C)/0014680/2020	PRASANNA KUMAR JENA VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
424	WP(C)/0014681/2020	SASMITA BEHERA VS STATE OF ODISHA	M/S.RAI CHARAN PATTANAİK VS	// 0 //
425	WP(C)/0014682/2020	ADIKANDA GHADDEI VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
426	WP(C)/0014683/2020	BRAHMANANDA BEHERA VS STATE OF ODISHA	M/S.RAI CHARAN PATTANAİK VS	// 0 //
427	WP(C)/0014684/2020	ABHIMANYU PANDA VS PRINCIPAL,SAINİK SCHOOL	S.K.SAMAL VS	// 0 //
428	WP(C)/0014685/2020	BASANTA KUMAR MULLICK VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
429	WP(C)/0014686/2020	DIPTIMAYEE SWAIN VS STATE OF ODISHA	M/S.RAI CHARAN PATTANAİK VS	// 0 //
430	WP(C)/0014687/2020	NIRANJAN SAMANTARAY VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
431	WP(C)/0014688/2020	GOBINDA CHANDRA NAYAK	H.K.ROUT	//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0014689/2020	DR.ASHOK KUMAR SAHOO	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0014690/2020	MANORANJAN BARIK	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0014691/2020	ALEKHA CHANDRA PARIDA	M/S.RAI CHARAN PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0014692/2020	DAMODAR JENA	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
436	WP(C)/0014693/2020	JANGALI SANDHA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0014694/2020	SAGARIKA BHOI	M/S.RAI CHARAN PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0014695/2020	PRAMODA KUMAR BEHURA	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
439	WP(C)/0014696/2020	MALAYA KUMAR MALIK	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0014697/2020	SAFED KUMAR SATAPATHY	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0014698/2020	SUNAKAR BARIK	AKSHAYA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0014699/2020	DAYANIDHI NAYAK	H.K.ROUT	//
		VS	VS	0

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443	WP(C)/0014700/2020	STATE OF ODISHA SUBHRAKANTA SAHOO VS	NIRMAL RANJAN ROUTRAY VS	// // 0
444	WP(C)/0014701/2020	STATE OF ODISHA SUSIL KUMAR MISHRA VS	H.K.ROUT VS	// // 0
445	WP(C)/0014702/2020	STATE OF ODISHA SAREE BHOOSAN PATTANAYAK VS	DEBASIS TRIPATHY VS	// // 0
446	WP(C)/0014703/2020	UNION OF INDIA MANORANJAN NAYAK VS	H.K.ROUT VS	// // 0
447	WP(C)/0014704/2020	STATE OF ODISHA M/S.LEXSUS MOTORS LTD VS	BHABANI P.MOHANTY VS	// // 0
448	WP(C)/0014705/2020	THE SALES TAX OFFICER PRASANNA KUMAR SWAIN VS	MANAS PATI VS	// // 0
449	WP(C)/0014706/2020	STATE OF ORISSA SARAT CHANDRA SAHOO VS	H.K.ROUT VS	// // 0
450	WP(C)/0014707/2020	STATE OF ODISHA M/S. SONTHALIA MOTORS PVT.LTD VS	BHABANI P.MOHANTY VS	// // 0
451	WP(C)/0014708/2020	THE SALES TAX OFFICER BISWAKALYAN MAYEE DAS VS	H.K.ROUT VS	// // 0
452	WP(C)/0014709/2020	STATE OF ODISHA SUSHAMA BAL VS	H.K.ROUT VS	// // 0
453	WP(C)/0014710/2020	STATE OF ODISHA KSHITISH CHANDRA PUTHAL VS SECRETARY TO GOVT.	MANAS PATI VS	// // 0 //



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454	WP(C)/0014711/2020	BANSIDHAR ROUT VS STATE OF ORISSA	MANAS PATI VS	// 0 //
455	WP(C)/0014712/2020	JAGANNATH BEHERA VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
456	WP(C)/0014713/2020	DAMODAR JENA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
457	WP(C)/0014714/2020	SANATAN SWAIN VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
458	WP(C)/0014715/2020	KISHORE CHANDRA MISHRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
459	WP(C)/0014716/2020	KANGALI CHARAN BARAL VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
460	WP(C)/0014717/2020	KANHU CHARAN SAHU VS STATE OF ODISHA	K.SWAIN VS	// 0 //
461	WP(C)/0014718/2020	BHIKSHYAKARI SAHOO VS STATE OF ODISHA	K.SWAIN VS	// 0 //
462	WP(C)/0014719/2020	SUKANTA BHOI VS THE COLLECTOR OF PURI	SUBRATA PANDA VS	// 0 //
463	WP(C)/0014720/2020	HEMANTA KUMAR KAR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
464	WP(C)/0014721/2020	SHILA AGRAWAL @ SHEELA DEVI AGRAWA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRA VS	// 0 //
465	WP(C)/0014722/2020	GANGADHAR PRADHAN	MOHENDRA KUMAR MOHAPATRO	//

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		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0014723/2020	SHIBASHANKAR PUJHARI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0014724/2020	DAMBARU JHANKAR	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0014725/2020	DHANURJAYA NAIK	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0014726/2020	SANDEEP PATTANAYAK	BHABANI P.MOHANTY	//
		VS	VS	0
		THE INCOME TAX OFFICER		//
470	WP(C)/0014727/2020	PRAFULLA KUMAR SATHUA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0014728/2020	KANHU CHARAN BARIK	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0014729/2020	JOGESH CHANDRA PAL	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0014730/2020	ASHOK KUMAR MANTRY	PRASANTA KUMAR SAHOO	//
		VS	VS	0
		STATE TRANSPORT COMMISSIONER		//
474	WP(C)/0014731/2020	RAJENDRA KUMAR PATTNAIK	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0014732/2020	DHAJIA BHOI	B.S.TRIPATHY..1	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0014733/2020	SURENDRA NAYAK	B.S.TRIPATHY..1	//
		VS	VS	0

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477	WP(C)/0014734/2020	STATE OF ODISHA CHANDRAMANI KHAMARI VS	PRASANTA KUMAR MOHANTY VS	// // 0
478	WP(C)/0014735/2020	STATE OF ODISHA E.PURUSOTTAM REDDY VS	B.S.TRIPATHY..1 VS	// // 0
479	WP(C)/0014736/2020	STATE OF ODISHA DEEPAK KUMAR PATRA VS	RAJENDRA KUMAR PRADHAN VS	// // 0
480	WP(C)/0014737/2020	STATE OF ODISHA PRADEEP KUMAR BEHERA VS	ASHOK DAS VS	// // 0
481	WP(C)/0014738/2020	THE SECRETARY,MINISTRY OF HRD DHARITRI KANSARALI VS	ARJUNA CHARANA BEHERA VS	// // 0
482	WP(C)/0014739/2020	STATE OF ODISHA PURNANANDA BEHERA VS	M/S.RAI CHARAN PATTANAIAK VS	// // 0
483	WP(C)/0014740/2020	STATE OF ODISHA DEBENDRA KUMAR BHITIRIA VS	PRASANTA KUMAR SATAPATHY VS	// // 0
484	WP(C)/0014741/2020	STATE OF ODISHA NETRANANDA BHOI VS	B.K.ROUTRAY VS	// // 0
485	WP(C)/0014742/2020	THE STATE OF ODISHA BIPIN BIHARI ROUT VS	M/S.RAI CHARAN PATTANAIAK VS	// // 0
486	WP(C)/0014743/2020	STATE OF ODISHA JYOTI RANJAN BHOI VS	M/S.RAI CHARAN PATTANAIAK VS	// // 0
487	WP(C)/0014744/2020	STATE OF ODISHA ADHURI ENTERPRISE INDIA PRIVATE LIMITED VS ODISHA STATE MEDICAL CORPORATION LIMITED	SUREEJIT MOHANTY VS	// // 0 //

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488	WP(C)/0014745/2020	MIRA SWAIN VS STATE OF ORISSA	B.K.NAYAK VS	// 0 //
489	WP(C)/0014746/2020	SASWATI NAYAK VS STATE OF ODISHA	M/S.RAI CHARAN PATTNAIK VS	// 0 //
490	WP(C)/0014747/2020	MANOJ KUMAR BARIK VS STATE OF ODISHA	M/S.RAI CHARAN PATTANAIAK VS	// 0 //
491	WP(C)/0014748/2020	RANJIT KUMAR BEHERA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
492	WP(C)/0014749/2020	S.K.AJHARUDDIN VS THE COLLECTOR,BALASORE	TAPAN JYOTI PANI VS	// 0 //
493	WP(C)/0014750/2020	RAJSHREE NAYAK VS STATE OF ODISHA	M/S.RAI CHARAN PATTANAIAK VS	// 0 //
494	WP(C)/0014751/2020	SANDHYA BEHERA VS STATE OF ODISHA	M/S.RAI CHARAN PATTANAIAK VS	// 0 //
495	WP(C)/0014752/2020	PRADEEP KUMAR BEHERA VS THE SECRETARY,MINISTRY OF HRD	ASHOK DAS VS	// 0 //
496	WP(C)/0014753/2020	ARATA JENA VS TAHASILDAR KANTAPADA	PRAFULLA KU.KAR VS	// 0 //
497	WP(C)/0014754/2020	TUKUNI BHOI VS STATE OF ODISHA	M/S.RAI CHARAN PATTNAIK VS	// 0 //
498	WP(C)/0014755/2020	GOPAL MAHJI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
499	WP(C)/0014756/2020	PARAMANANDA DAS	M/S.RAI CHARAN PATTNAIK	//

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		VS	VS	0
		STATE OF ODISHA		//
500	WP(C)/0014757/2020	RAMA CHANDRA NAYAK	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
501	WP(C)/0014758/2020	JYOTSNA RANI NAYAK	M/S.RAI CHARAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
502	WP(C)/0014759/2020	BIJAYA KUMAR BEHERA	BIJAYA KUMAR MOHANTY	//
		VS	VS	0
		REGISTRAR,STATE ADMINISTRATIVE TRIBUNAL		//
503	WP(C)/0014760/2020	DIVISIONAL MANAGER UNITED INDIA INSURANCE CO.LTD	RAMESH CHANDRA SAHOO..1	//
		VS	VS	0
		BACHANA SWAIN		//
504	WP(C)/0014761/2020	ARUN KUMAR PRAHARAJ	NIRANJAN PR.PATRA	//
		VS	VS	0
		COMMISSIONER LAND RECORDS AND SETTLEMENT		//
505	WP(C)/0014762/2020	MANOJ KISSAN @ MANOJ KUMAR MAJHI	PRASANTA KU.SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
506	WP(C)/0014763/2020	CHITA RANJAN NAYAK	BIDYADHAR MANASINGH	//
		VS	VS	0
		STATE OF ODISHA		//
507	WP(C)/0014764/2020	LAXMIDHAR SAMAL	SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
508	WP(C)/0014765/2020	BIDHUBHUSAN DAS	S.K.BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
509	WP(C)/0014766/2020	DR.SANTOSH KUMAR DEBATA	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
510	WP(C)/0014767/2020	GUNANIDHI PARIDA	JAGABANDHU SAHU	//
		VS	VS	0

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511	WP(C)/0014768/2020	STATE OF ODISHA DHANESWAR HANS VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
512	WP(C)/0014769/2020	STATE OF ODISHA BISAMBAR HANS VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
513	WP(C)/0014770/2020	STATE OF ODISHA BAULI BEHERA VS	P.K.PANDA 3 VS	// // 0
514	WP(C)/0014771/2020	STATE OF ODISHA TIRTHA HANS VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
515	WP(C)/0014772/2020	STATE OF ODISHA NIRANJAN MOHAKUD VS	RAMA KRISHNA BISOI VS	// // 0
516	WP(C)/0014773/2020	STATE OF ODISHA PALASIA HANS VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
517	WP(C)/0014774/2020	STATE OF ODISHA HARA KATA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
518	WP(C)/0014775/2020	STATE OF ODISHA HORIHARA BEHERA VS	NEELAKANTHA PANDA VS	// // 0
519	WP(C)/0014776/2020	THE STATE OF ODISHA KUNIDEI KATA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
520	WP(C)/0014777/2020	STATE OF ODISHA KIRTAN KATA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
521	WP(C)/0014778/2020	STATE OF ODISHA KHAGESWAR KATA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //

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522	WP(C)/0014779/2020	SHIBA PRASAD BEHERA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
523	WP(C)/0014780/2020	KSHIR MOHAN KATA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
524	WP(C)/0014781/2020	SATYASHRI MOHAPATRA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
525	WP(C)/0014782/2020	KALADAS KATA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
526	WP(C)/0014783/2020	SRIKRUSHNA KATA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
527	WP(C)/0014784/2020	LAMBODHAR KATA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
528	WP(C)/0014785/2020	GIRIDHARI KATA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
529	WP(C)/0014786/2020	T.SITA RAMA RAO VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
530	WP(C)/0014787/2020	KADAM KATA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
531	WP(C)/0014788/2020	TRILOCHAN NAYAK VS STATE OF ODISHA	AMIAYA KUMAR CHHATOI VS	// 0 //
532	WP(C)/0014789/2020	GHANASHYAM KATA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
533	WP(C)/0014790/2020	BISHRAM LOHAR	BIJAYA KUMAR BEHERA 1	//

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		VS	VS	0
		STATE OF ODISHA		//
534	WP(C)/0014791/2020	SHAY KATA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
535	WP(C)/0014792/2020	MOTIRAM KATA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
536	WP(C)/0014793/2020	MAHA LAXMI TRANSPORT	CHANDAN MISHRA	//
		VS	VS	0
		RTO,JHARSUGUDA		//
537	WP(C)/0014794/2020	BENUDHAR KATA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
538	WP(C)/0014795/2020	JAGATRAM KATA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
539	WP(C)/0014796/2020	MICHI KATA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
540	WP(C)/0014797/2020	MS ORISSA TRANSPORT COMPANY	CHANDAN MISHRA	//
		VS	VS	0
		RTO,JHARUSUGUDA		//
541	WP(C)/0014798/2020	GANAPATI PARABHOE	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
542	WP(C)/0014799/2020	MAHADEV KATA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
543	WP(C)/0014800/2020	MS ORISSA TRANSPORT COMPANY	CHANDAN MISHRA	//
		VS	VS	0
		RTO, JHARSUGUDA		//
544	WP(C)/0014801/2020	MS ORISSA TRANSPORT COMPANY	CHANDAN MISHRA	//
		VS	VS	0



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545	WP(C)/0014802/2020	RTO,JHARSUGUDA KUMARI NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // 0 //
546	WP(C)/0014803/2020	MS ORISSA TRANSPORT COMPANY VS RTO, JHARSUGUDA	CHANDAN MISHRA VS	// 0 //
547	WP(C)/0014804/2020	JIRE NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
548	WP(C)/0014805/2020	MS ORISSA TRANSPORT COMPANY VS RTO, JHARSUGUDA	CHANDAN MISHRA VS	// 0 //
549	WP(C)/0014806/2020	SUKANTI HANS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
550	WP(C)/0014807/2020	HIRALAL NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
551	WP(C)/0014808/2020	MS ORISSA TRANSPORT COMPANNY VS RTO,SAMBALPUR	CHANDWAN MISHRA VS	// 0 //
552	WP(C)/0014809/2020	TANKADHAR NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
553	WP(C)/0014810/2020	MS ORISSA TRANSPORT COMPANY VS R.T.O., SAMBALPUR	CHANDAN MISHRA VS	// 0 //
554	WP(C)/0014811/2020	MINA HANS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
555	WP(C)/0014812/2020	MS ORISSA TRANSPORT COMPANY VS RTO,SAMBALPUR	CHANDAN MISHRA VS	// 0 //

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556	WP(C)/0014813/2020	HADA @ HARDADEI HANS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
557	WP(C)/0014814/2020	MS ORISSA TRANSPORT COMPANY VS RTO, SAMBALPUR	CHANDAN MISHRA VS	// 0 //
558	WP(C)/0014815/2020	DEBARAJ NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
559	WP(C)/0014816/2020	DURGA CHARAN NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
560	WP(C)/0014817/2020	BALLAVA NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
561	WP(C)/0014818/2020	MS ORISSA TRANSPORT COMPANY VS R.T.O., SAMBALPUR	CHANDAN MISHRA VS	// 0 //
562	WP(C)/0014819/2020	RABI CHANDRA HANS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
563	WP(C)/0014820/2020	MS ORISSA TRANSPORT COMPANY VS RTO,SAMBALPUR	CHANDAN MISHRA VS	// 0 //
564	WP(C)/0014821/2020	MS ORISSA TRANSPORT COMPANY VS R.T.O., JHARSUGUDA	CHANDAN MISHRA VS	// 0 //
565	WP(C)/0014822/2020	MS ORISSA TRANSPORT COMPANY VS RTO, JHARSUGUDA	CHANDAN MISHRA VS	// 0 //
566	WP(C)/0014823/2020	MS ORISSA TRANSPORT COMPANY VS R.T.O., JHARSUGUDA	CHANDAN MISHRA VS	// 0 //
567	WP(C)/0014824/2020	MS ORISSA TRANSPORT COMPANY	CHANDAN MISHRA	//

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		VS	VS	()
568	WP(C)/0014825/2020	RTO, JHARSUGUDA MAHA LAXMI TRANSPORT	CHANDAN MISHRA	//
		VS	VS	()
569	WP(C)/0014826/2020	R.T.O., JHARSUGUDA MAHA LAXMI TRANSPORT	CHANDAN MISHRA	//
		VS	VS	()
570	WP(C)/0014827/2020	R.T.O., JHARSUGUDA MS ORISSA TRANSPORT COMPANY	CHANDAN MISHRA	//
		VS	VS	()
571	WPCRL/0000051/2020	R.T.O., JHARSUGUDA SHANTILATA CHAND	SATYA RANJAN MULIA	//
		VS	VS	/ /0
572	ABLAPL/0006786/2020	STATE OF ODISHA KANHEI SAHOO @ KAHNEI SAHOO	DHANANJAYA NAYAK	//
		VS	VS	()
573	ABLAPL/0006787/2020	STATE OF ODISHA KESHARI BALIARSINGH @ BALYARSINGH	SUCHIT KUMAR NAYAK	//
		VS	VS	BAMUNIGAM /28 /2020
574	ABLAPL/0006788/2020	STATE OF ODISHA SANJEEB KUMAR DASH	SWAYAMPRAVA DASH	//
		VS	VS	()
575	ABLAPL/0006789/2020	STATE OF ODISHA KUNTALA PANDA	S.P.DASH	//
		VS	VS	KHAIRA /235 /2019
576	ABLAPL/0006790/2020	STATE OF ODISHA RAJENDRA KUMAR PANDA @ SURYA PANDAPABITRA KUMAR NAYAK		//
		VS	VS	/ /0
577	ABLAPL/0006791/2020	STATE OF ODISHA BHIMSEN @ BHIMASEN NAYAK	SUCHIT KUMAR NAYAK	//
		VS	VS	()
578	ABLAPL/0006792/2020	STATE OF ODISHA BIRU SAHU	AJIT KUMAR ROUT	//
		VS	VS	LAIKERA /230 /2019
				()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	ABLAPL/0006793/2020	STATE OF ODISHA JANAKI @ PRIYABRATA NAYAK VS	P.R.SINGH VS	// DHENKANAL SADAR /223 /2020 ()
580	ABLAPL/0006794/2020	STATE OF ODISHA KALIA BEHERA @ JITENDRA DAS VS	P.R.SINGH VS	// DHENKANAL SADAR /194 /2020 ()
581	ABLAPL/0006795/2020	STATE OF ODISHA MOHAMMAD KAYYUM @ MD KAYUM VS	ANITA SAHOO VS	// KHAPRAKHOL /117 /2020 ()
582	ABLAPL/0006796/2020	STATE OF ODISHA SK.RAJU VS	SATYA RANJAN MULIA VS	// JAGATPUR /105 /2020 ()
583	ABLAPL/0006797/2020	STATE OF ODISHA GANGA @ GANGADHAR OJHA VS	SATYA RANJAN MULIA VS	// BARANGA /72 /2020 ()
584	ABLAPL/0006798/2020	STATE OF ODISHA BADREE NARAYAN PRADHAN VS	SUSANTA KUMAR DASH VS	// BADACHANA /134 /2020 ()
585	ABLAPL/0006799/2020	STATE OF ODISHA MINA BARIK VS	ALOK KUMAR MAHAPATRA VS	// JEYPORE TOWN /292 /2017 ()
586	ABLAPL/0006800/2020	STATE OF ODISHA JYOTIRANJAN SWAIN @ CHIKU SWAIN VS	JYOTIRMAYA SAHOO VS	// KHURDA P.S. /22 /2020 ()
587	ABLAPL/0006801/2020	STATE OF ODISHA AKU @ AKSHAYA PRADHAN VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /15 /2020 ()
588	ABLAPL/0006802/2020	STATE OF ODISHA BASANTA PRADHAN VS	JYOTIRMAYA SAHOO VS	// POLASARA PS /239 /2018 ()
589	ABLAPL/0006803/2020	STATE OF ODISHA SK.ABDUL ANISH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// / /0 () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
590	ABLAPL/0006804/2020	SUKANTA KUMAR BEHERA VS STATE OF ODISHA	MAHES DAS VS	AUL /82 /2020 () //
591	ABLAPL/0006805/2020	VIVEKANANDA @ VIVEK JENA VS STATE	DEBENDRA NARAYAN PATTNAIK VS	PATKURA /139 /2020 () //
592	ABLAPL/0006806/2020	BADAL BALIARSINGH VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	TANGI (KHURDA) /170 /2020 () //
593	ABLAPL/0006807/2020	BASANTA KUMAR PALEI VS STATE OF ODISHA	ABHIJIT DAS VS	LAHUNIPADA /48 /2020 () //
594	ABLAPL/0006808/2020	SIMANCHAL NAYAK @ SIMA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (DIGAPAHANDI) /241 /2019 () //
595	ABLAPL/0006809/2020	RAMESH NAIK VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	TARASINGI /67 /2020 () //
596	ABLAPL/0006810/2020	NIRANJAN BARIK VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	KONARK /3 /2017 () //
597	ABLAPL/0006811/2020	SUBAS @ SUBASH ROUT VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /79 /2019 () //
598	ABLAPL/0006812/2020	BAIRAGI PRADHAN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH SADAR /81 /2020 () //
599	ABLAPL/0006813/2020	TULU NAIK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NUAGAON /13 /2020 () //
600	ABLAPL/0006814/2020	SOUDAMINI NAYAK @ NAHAK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SARANAKUL /94 /2019 () //
601	ABLAPL/0006815/2020	ANANTA @ ANTARYAMI BARAL	DEEPAK R. PARIDA	Tantiapal Marine /31 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
602	ABLAPL/0006816/2020	BADAL @ SK.MANAWAR AHEMAD	SMRUTI RANJAN PATI	TAISARA /68 /2020
		VS	VS	()
		STATE OF ODISHA		//
603	ABLAPL/0006817/2020	AKSHAYA SAHOO	S.R.MULIA	KUAKHIA /161 /2020
		VS	VS	()
		STATE OF ODISHA		//
604	ABLAPL/0006818/2020	ABHIRAM MAHARANA	BIDYADHAR MANASINGH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
605	ABLAPL/0006819/2020	JHARANA BEHERA	BISWARANJAN DALAI	KUJANGA /140 /2020
		VS	VS	()
		STATE OF ODISHA		//
606	ABLAPL/0006820/2020	SURIA BAHALIA	BISWARANJAN DALAI	NAUGAON /93 /2020
		VS	VS	()
		STATE OF ODISHA		//
607	ABLAPL/0006821/2020	DANDAPANI KAR	BIJAYA KUMAR PARIDA-2	/ /0
		VS	VS	()
		STATE OF ODISHA		//
608	ABLAPL/0006822/2020	SIBA DAS	P.R.CHHATOI	KHANDAGIRI P.S. /312 /2020
		VS	VS	()
		STATE OF ODISHA		//
609	ABLAPL/0006823/2020	GOPABANDHU NAYAK	BHAKTA RANJAN BARIK	THAKURGARH /73 /2020
		VS	VS	()
		STATE OF ODISHA		//
610	ABLAPL/0006824/2020	PARBATIMANI SINGH	ARUN KUMAR BUDHIA	KULIANA /65 /2020
		VS	VS	()
		STATE OF ODISHA		//
611	ABLAPL/0006825/2020	KRUSHNA JALA	JAGANNATH KAMILA	MANAMUNDA /68 /2020
		VS	VS	()
		STATE OF ODISHA		//
612	ABLAPL/0006826/2020	SAKUNTALA PATNAYAK	JYOTIRMAYA SAHOO	VIGILANCE PS (BERHAMPUR) /14 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
613	ABLAPL/0006827/2020	STATE OF ODISHA(VIG.) UTKALA PRADHAN VS	JYOTIRMAYA SAHOO VS	// VIGILANCE PS (BERHAMPUR) /14 /2019 ()
614	ABLAPL/0006828/2020	STATE OF ODISHA(VIG.) DAYANIDHI ROUT VS	PRADEEP KUMAR DAS VS	// PURUNABAZAR /102 /2020 ()
615	ABLAPL/0006829/2020	STATE OF ODISHA PRAMOD KUMAR NAYAK @ SIPU @ PRAMOD NAYAK VS	MANAN RANJAN BEHERA VS	// KARANJIA /89 /2020 ()
616	ABLAPL/0006830/2020	STATE OF ODISHA PUNA @ GOURAHARI BEHERA VS	SANGRAM KESHARI ROUT VS	// REMUNA /108 /2020 ()
617	ABLAPL/0006831/2020	STATE OF ODISHA LAXMI BALLAVA PRADHAN @ MANORANJAN PRADHAN VS	ABHIRAM DAS VS	// ULLUNDA /64 /2020 ()
618	ABLAPL/0006832/2020	STATE OF ODISHA RAJENDRA KUMAR SAHOO VS	PRAKASH K.MISHRA VS	// NARASINGHPUR /151 /2020 ()
619	ABLAPL/0006833/2020	STATE KALIM KHAN VS	PRAKASH MISHRA VS	// JARAPADA /19 /2020 ()
620	ABLAPL/0006834/2020	STATE OF ODISHA REAZUDDIN KHAN VS	MD.FAYAZ VS	// JAGATPUR /197 /2020 ()
621	ABLAPL/0006835/2020	STATE OF ODISHA SRIKANT KUMAR PANDA VS	MANAS RANJAN PATRA VS	// GONDIA /108 /2019 ()
622	ABLAPL/0006836/2020	STATE OF ODISHA MEGHNI MADHEI VS	GYANALOKA MOHANTY VS	// MOHULDIHA /31 /2020 ()
623	ABLAPL/0006837/2020	STATE OF ODISHA BASANTI JENA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	// BASTA /12 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
624	ABLAPL/0006838/2020	BABU SAHA VS UNION OF INDIA( EAST COAST RAILWAY)	UNMESH CHANDRA JENA VS	// ()
625	ABLAPL/0006839/2020	ABHAYA DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	PURUNABAZAR /91 /2020 () //
626	ABLAPL/0006840/2020	SURESH BEHERA @ SURESH CHANDRA BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	HANDAPA /123 /2020 () //
627	ABLAPL/0006841/2020	PARAMESWAR ROUT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	AMPANI /49 /2020 () //
628	ABLAPL/0006842/2020	MANAS DASH VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	KHANDAGIRI P.S. /318 /2020 () //
629	ABLAPL/0006843/2020	SATYABRATA BARAL @ GUDU VS STATE OF ODISHA	DEBASIS TRIPATHY VS	BALANGA /51 /2020 () //
630	ABLAPL/0006844/2020	BIKRAM GURU VS STATE OF ODISHA	JAGANNATH KAMILA VS	BOLANGIR TOWN /248 /2020 () //
631	ABLAPL/0006845/2020	SRIRAM GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /78 /2020 () //
632	ABLAPL/0006846/2020	MD.GORA VS STATE OF ODISHA	S.MOHANTY VS	PIPLI /147 /2020 () //
633	ABLAPL/0006847/2020	CHINMAYA KUMAR PANDA VS STATE OF ODISHA	B.K.NAYAK VS	SATYABADI /194 /2020 () //
634	ABLAPL/0006848/2020	ISHAK NAYAK VS STATE OF ODISHA	JIBANANANDA MOHANTY VS	UMERKOTE /137 /2020 () //
635	ABLAPL/0006849/2020	SUNIL KUMAR PADHI	P.R.SINGH	DHENKANAL TOWN /246 /2020



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
636	ABLAPL/0006850/2020	BIPIN BIHARI PARIDA	KARUNAKAR GAYA	BALANGA /53 /2020
		VS	VS	()
		STATE OF ODISHA		//
637	ABLAPL/0006851/2020	SABITRI BEHERA	B.K.NAYAK	PIPLI /149 /2020
		VS	VS	()
		STATE OF ODISHA		//
638	ABLAPL/0006852/2020	KAMALA PANDA @ KAMALA KUMARI PANDA	B.K.NAYAK	SATYABADI /194 /2020
		VS	VS	()
		STATE OF ODISHA		//
639	ABLAPL/0006853/2020	JITU @ JITUKANTA BEHERA	CHANDAN SAMANTARAY	JARADA /91 /2020
		VS	VS	()
		STATE OF ODISHA		//
640	ABLAPL/0006854/2020	N.CHIRANJIBI RAO	SOUBHAGYA KUMAR DASH	GOLANTHARA (BERHAMPUR) /156 /2020
		VS	VS	()
		STATE OF ODISHA		//
641	ABLAPL/0006855/2020	SUSAMBIT SWAIN	S.MOHANTY	SAHID NAGAR P.S. /386 /2019
		VS	VS	()
		STATE OF ODISHA		//
642	ABLAPL/0006856/2020	RUBI PRADHAN	DEBASIS TRIPATHY	BALANGA /130 /2019
		VS	VS	()
		STATE OF ODISHA		//
643	ABLAPL/0006857/2020	PRADEEP KUMAR SAHOO @ PRADYUMNA @ P.MOHANTY	S.MOHANTY	NADANAKANAN P.S. /33 /2020
		VS	VS	()
		STATE OF ODISHA		//
644	ABLAPL/0006858/2020	SUKNATH BHATRA	UMAKANTA BARIK	UMERKOTE /142 /2020
		VS	VS	()
		STATE OF ODISHA		//
645	ABLAPL/0006859/2020	RABI DAS @ KALANDI BHOI	DEBASIS TRIPATHY	GOP /153 /2020
		VS	VS	()
		STATE OF ODISHA		//
646	ABLAPL/0006860/2020	SANTOSH KUMAR BEHERA @ SANTOSH KUMAR BEHERA	SANTOSH MOHANTA	KHAIRA /94 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
647	ABLAPL/0006861/2020	STATE OF ODISHA BISIKESAN SRIRAM @ BISKESON SRIRAM VS	PRASANNA KUMAR MISHRA VS	// GUNUPUR /101 /2020 ()
648	ABLAPL/0006862/2020	STATE OF ODISHA PANKAJ KUMAR AGRAWALL VS	PRASANNA KUMAR MISHRA VS	// DHENKANAL TOWN /246 /2020 ()
649	ABLAPL/0006863/2020	STATE OF ODISHA BITU @ BISHNU PRASAD SAHOO VS	PRASANNA KUMAR MISHRA VS	// KAMAKHYANAGAR /169 /2020 ()
650	ABLAPL/0006864/2020	STATE OF ODISHA RABI DAS @ KALANDI BHOI VS	DEBASIS TRIPATHY VS	// GOP /152 /2020 ()
651	ABLAPL/0006865/2020	STATE OF ODISHA KUMARI SASMITA PEDA VS	PRASANTA KUMAR SAHOO VS	// BHADRAK RURAL /303 /2020 ()
652	ABLAPL/0006866/2020	STATE OF ODISHA RAJA BHOI VS	DEBASIS TRIPATHY VS	// NIMAPADA /117 /2020 ()
653	ABLAPL/0006867/2020	STATE OF ODISHA PATAJOSHI SATYANARAYAN RATH @ SATYANARAYAN RATH VS	DINESH KUMAR MOHANTY VS	// MAHANGA /132 /2020 ()
654	ABLAPL/0006868/2020	STATE OF ODISHA RAMESH BEHERA VS	SANGRAM KESARI ROUT VS	// KANIHA /79 /2020 ()
655	ABLAPL/0006869/2020	STATE OF ODISHA DEBADAS RATH VS	DINESH KUMAR MOHANTY VS	// MAHANGA /132 /2020 ()
656	ABLAPL/0006870/2020	STATE OF ODISHA CHANDRAMOHAN BEHERA VS	PARTHA SARATHI DAS VS	// GHATAGAON /61 /2020 ()
657	ABLAPL/0006871/2020	STATE OF ODISHA BIBEK KUMAR SHAW VS	N.K.MOHANTY VS	// BANKI /143 /2020 ()
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
658	ABLAPL/0006872/2020	AJIT KUMAR SAHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHAMPUA /30 /2020 () //
659	ABLAPL/0006873/2020	BADRUN BIBI @ BADARUN BIBI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BONTH /48 /2020 () //
660	ABLAPL/0006874/2020	BABU @ BANSIDHAR JENA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	KENDRAPARA /105 /2020 () //
661	ABLAPL/0006875/2020	DUSMANTA BEHERA VS STATE OF ODISHA	MD.G.MADANI VS	BHANDARIPOKHARI /103 /2020 () //
662	ABLAPL/0006876/2020	NRUSINGHA CHARAN KHUNTIA VS STATE OF ODISHA	MD.G.MADANI VS	AGARAPADA /49 /2020 () //
663	ABLAPL/0006877/2020	SUMITRA BEHERA @ GUNA BEHERA VS STATE OF ODISHA	MD. G. MADANI VS	BHANDARIPOKHARI /107 /2020 () //
664	ABLAPL/0006878/2020	PADMALOCHAN BAL VS STATE OF ODISHA	MD. G. MADANI VS	TIHIDI /208 /2020 () //
665	ABLAPL/0006879/2020	SHUSIL KUMAR NAIK VS STATE OF ODISHA	B.B.ROUTRAY VS	COLLIERY /216 /2020 () //
666	ABLAPL/0006880/2020	NIKHIL NIHAR RANJAN OJHA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	MADHUPATNA /202 /2019 () //
667	ABLAPL/0006881/2020	MANA @ SANATAN KISHAN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SUNDARGARH SADAR /133 /2020 () //
668	ABLAPL/0006882/2020	SANIMA BIBI VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	BALICHANDRAPUR /146 /2020 () //
669	ABLAPL/0006883/2020	RAKESH CHANDRA ROUT	SANTANU KUMAR SARANGI	NAYAPALLI P.S. /89 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
670	ABLAPL/0006884/2020	STATE OF ODISHA BEGAY HANSDAH	ABHAYA KU PARIDA	// JAMDA PS /14 /2020
		VS	VS	()
671	ABLAPL/0006885/2020	STATE OF ODISHA PRATIMA PANDA	DR. SUSANT KUMAR KANUNGO	// BIDANASI /116 /2020
		VS	VS	()
672	ABLAPL/0006886/2020	STATE OF ODISHA DILLIP KUMAR DAS	SARAT KUMAR ACHARYA	// KUMBHARAPARA /116 /2020
		VS	VS	()
673	ABLAPL/0006887/2020	STATE OF ODISHA M.SUJIT KUMAR PATRA	SATYABRATA PANDA	// KHANTAPADA /80 /2020
		VS	VS	()
674	ABLAPL/0006888/2020	STATE OF ODISHA MADHU PADHAN	SATYABRATA PANDA	// ULLUNDA /53 /2020
		VS	VS	()
675	ABLAPL/0006889/2020	STATE OF ODISHA BALMUKUNDA BAG	RAMDAS ACHARY	// BIJEPUR /127 /2020
		VS	VS	()
676	ABLAPL/0006890/2020	STATE OF ODISHA JAGABANDHU SAHOO	RAMDAS ACHARY	// COLLIERY /218 /2020
		VS	VS	()
677	ABLAPL/0006891/2020	STATE OF ODISHA RAKESH KUMAR DHAL	DEEPAK R.PARIDA	// AUL /95 /2020
		VS	VS	()
678	ABLAPL/0006892/2020	STATE OF ODISHA UJNA BARA @ KHAN	DHIRENDRA KU MOHAPATRA	// SUNDARGARH TOWN /146 /2020
		VS	VS	()
679	ABLAPL/0006893/2020	STATE OF ODISHA GIRIDHARI PRUSTY	ALOK KUMAR MOHAPATRA	// KARANJIA /88 /2020
		VS	VS	()
680	ABLAPL/0006894/2020	STATE OF ODISHA DHIRAJ KUMAR JENA	S.K.BHANJADEO	// KHURDA P.S. /198 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
681	ABLAPL/0006895/2020	STATE OF ODISHA PRAMOD KARAN VS	S.K.BHANJADEO VS	// CHANDRASEKHARPUR /192 /2020 ()
682	ABLAPL/0006896/2020	STATE OF ODISHA MANJUSHA NAHAK VS	S.K.BHANJADEO VS	// RAMBHA (KHALLIKOTE) /151 /2020 ()
683	ABLAPL/0006897/2020	STATE OF ODISHA SIBA SAHOO VS	S.K.BHANJADEO VS	// / /0 ()
684	ABLAPL/0006898/2020	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	SUSANTA KUMAR ROUT VS	// KANKADAHAD /67 /2020 ()
685	ABLAPL/0006899/2020	STATE OF ODISHA PABITRA BEHERA VS	SUSANTA KUMAR ROUT VS	// DHENKANAL SADAR /224 /2020 ()
686	ABLAPL/0006900/2020	STATE OF ODISHA VIKU @ AMIT KUMAR SATPATHY VS	DHARMENDRA SETHY VS	// KAPTIPADA /157 /2020 ()
687	ABLAPL/0006901/2020	STATE OF ODISHA JOGENDRA BARIK VS	DHARMENDRA SETHY VS	// NILGIRI /191 /2020 ()
688	ABLAPL/0006902/2020	STATE OF ODISHA MADHAB BEHERA VS	SUSHANTA KUMAR JOSHI VS	// / /0 ()
689	ABLAPL/0006903/2020	STATE OF ODISHA(G.A. DEPT.) DWARIKANATH MAHANA VS	B.R.TRIPATHY VS	// TARBHA /113 /2020 ()
690	ABLAPL/0006904/2020	STATE OF ODISHA PRAMOD SINGH BARIHA VS	RITURANJAN CHHOTARAY VS	// BUDEN /71 /2020 ()
691	ABLAPL/0006905/2020	STATE OF ODISHA ASHOK @ ASHOK KUMAR BISOYI @ DWITI KRISHNA BISOYI VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// POLASARA PS /100 /2020 () //

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692	ABLAPL/0006906/2020	DIGAMBAR DURIA VS STATE OF ODISHA	TUKUNA KU MISHRA VS	DHARAMGARH /23 /2020 () //
693	ABLAPL/0006907/2020	BASANT SAHOO VS STATE OF ODISHA	DEBASISH SAMAL VS	DHUSURI /112 /2020 () //
694	ABLAPL/0006908/2020	GOPABANDHU SAHOO VS STATE OF ODISHA	SAROJA KUMAR PADHI VS	PATKURA /123 /2020 () //
695	ABLAPL/0006909/2020	SATYASHRI @ SATYASHREE MOHAPATRA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	HIRAKUD /145 /2020 () //
696	ABLAPL/0006910/2020	RINA SWAIN VS STATE OF ODISHA	J.K.KHANDAYATRAY VS	TANGI (KHURDA) /166 /2020 () //
697	ABLAPL/0006911/2020	TOFAN BHOL VS STATE OF ODISHA	MANAS CHAND VS	JANKIA P.S. /96 /2020 () //
698	ABLAPL/0006912/2020	PHULAMANI HARIJAN VS STATE OF ODISHA	BIJAYANANDA DASH VS	JEYPORE MAHILA /23 /2020 () //
699	ABLAPL/0006913/2020	GAGULA MOHANTY @ DAS VS STATE OF ODISHA	MANAS CHAND VS	BANAPUR P.S. /23 /2020 () //
700	ABLAPL/0006914/2020	RITA ROUT @ BHOLA VS STATE OF ODISHA	ASHOK KUMAR PATTANAIK VS	GURUDIJHATIA /60 /2020 () //
701	ABLAPL/0006915/2020	SANGRAM GOCHHAYAT VS STATE OF ODISHA	ASHOK KUMAR PATTANAIK VS	GURUDIJHATIA /60 /2020 () //
702	ABLAPL/0006916/2020	AMAR KUMAR BARAL VS STATE OF ODISHA	PRAFULLA KU BISWAL VS	AUL /105 /2020 () //
703	ABLAPL/0006917/2020	UTTAM MALIK	PRAFULLA KU BISWAL	AUL /108 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
704	ABLAPL/0006918/2020	SANKAR SETHI	PRAFULLA KU BISWAL	RAJKANIKA /124 /2020
		VS	VS	()
		STATE OF ODISHA		//
705	ABLAPL/0006919/2020	JOGENDRA JENA	SABYASACHI MISHRA	NANDIPADA /59 /2020
		VS	VS	()
		STATE OF ODISHA		//
706	ABLAPL/0006920/2020	RATNAKAR SAHU	S.P.DASH	MOHULDIHA /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
707	ABLAPL/0006921/2020	BHOLESWAR SAHU @ KHANDIA	BIJAYA KUMAR MOHANTY	ANGUL TOWN /670 /2020
		VS	VS	()
		STATE OF ODISHA		//
708	ABLAPL/0006922/2020	HAPPY @ SANU DAS	SOURA CHANDRA MOHAPATRA	MARKAT NAGAR /113 /2020
		VS	VS	()
		STATE OF ODISHA		//
709	ABLAPL/0006923/2020	BIRANCHI NARAYAN NAYAK	KOUSIK ANANDA GURU	JATNI P.S. /222 /2020
		VS	VS	()
		STATE OF ODISHA		//
710	ABLAPL/0006924/2020	BINAYAK MAHARANA	MANAS CHAND	/ /0
		VS	VS	()
		STATE OF ODISHA		//
711	ABLAPL/0006925/2020	SUJIT NAYAK	SAROJ RANJAN SUBUDHI	MANAMUNDA /98 /2018
		VS	VS	()
		STATE OF ODISHA		//
712	ABLAPL/0006926/2020	SANMAYA KUMAR PARIDA	SANJAY KUMAR DAS-2	BASTA /137 /2020
		VS	VS	()
		STATE OF ODISHA		//
713	ABLAPL/0006927/2020	NANDA KISHORE SENAPATI	RAMAKANTA PANDA	POTTANGI /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
714	ABLAPL/0006928/2020	SURESH CHANDRA BISOYI	B.R.TRIPATHY	TENTULIKHUNTI /75 /2019
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :25/06/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
715	ABLAPL/0006929/2020	STATE OF ODISHA DILLIP KUMAR SAHU VS	SUSHANTA KUMAR JOSHI VS	// / /0 ()
716	ABLAPL/0006930/2020	STATE OF ODISHA (G.A. DEPT) SIBA SABAR VS	MANAS CHAND VS	// BANAPUR P.S. /158 /2020 ()
717	ABLAPL/0006931/2020	STATE OF ODISHA UPENDRA PANDEY VS	BHARATA JALLI VS	// BURLA /316 /2020 ()
718	ABLAPL/0006932/2020	STATE DEBANANDA SAMANTRAY VS	MANAS CHAND VS	// JANKIA P.S. /96 /2020 ()
719	ABLAPL/0006933/2020	STATE OF ODISHA SANJAY KUMAR KAR VS	B.R.TRIPATHY VS	// MOHANA /48 /2020 ()
720	ABLAPL/0006934/2020	STATE OF ODISHA PRATIVA MANJARI BHUYAN @ PRATIMA BHUEAN VS	DEBENSIS BISWAL VS	// JAGATPUR /204 /2020 ()
721	ABLAPL/0006935/2020	STATE OF ODISHA GARGI MALLICK VS	JYOTIRMAYA SAHOO VS	// SAHID NAGAR P.S. /65 /2020 ()
722	ABLAPL/0006936/2020	STATE OF ODISHA GAGAN KUMAR PADHI VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR (KODALA) /4 /2020 ()
723	ABLAPL/0006937/2020	STATE OF ODISHA KUSEL @ KUSHALESWAR MEHER VS	JUGALA KISHORE PANDA VS	// KANTAMAL /70 /2018 ()
724	ABLAPL/0006938/2020	STATE OF ODISHA SUNIL BENTKAR VS	AMIT PRASAD BOSE VS	// PATNAGARH /100 /2020 ()
725	ABLAPL/0006939/2020	STATE UMAKANTA TANDI VS STATE	AMIT PRASAD BOSE VS	// MURIBAHAL /213 /2019 () //



## ORISSA HIGH COURT

**FILING REPORT AS ON :25/06/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
726	ABLAPL/0006940/2020	RAJITA KUMAR JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /106 /2020 () //
727	ABLAPL/0006941/2020	PIPARMENT GUCHHET @ PIPARMET GOCHHAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH /203 /2020 () //
728	ABLAPL/0006942/2020	PRAKASH RANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /89 /2020 () //
729	ABLAPL/0006943/2020	PRATIMA PANDA VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	BIDANASI /48 /2020 () //
730	ABLAPL/0006944/2020	GIRISH CHANDRA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /135 /2020 () //
731	ABLAPL/0006945/2020	SHAKYASINGH PANDA VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	BIDANASI /116 /2020 () //
732	ABLAPL/0006946/2020	NURSINGH @ NURIA BEHERA VS STATE OF ODISHA	ARUN KUMAR DAS VS	GONDIA /96 /2020 () //
733	ABLAPL/0006947/2020	PRADIPTA KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	CUTTACK VIGILANCE /43 /2019 () //
734	ABLAPL/0006948/2020	GOBINDA BEHERA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDABALI /94 /2020 () //
735	ABLAPL/0006949/2020	BHOLESWAR SAHU @ KHANDIA VS STATE OF ODISHA	BIJAYA KUMAR MOHANTY VS	ANGUL TOWN /669 /2020 () //
736	ABLAPL/0006950/2020	JAGABANDHU RAJ VS STATE OF ODISHA	S.K.BHANJADEO VS	NILGIRI /146 /2020 () //
737	ABLAPL/0006951/2020	DHANESWAR PARIDA	ABHIRAM SWAIN	DHARMASALA /204 /2020

**ORISSA HIGH COURT**

**FILING REPORT AS ON :25/06/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE		//
738	ABLAPL/0006952/2020	AKHAYA PATEL	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
739	ABLAPL/0006953/2020	DEBARANJAN BEHERA	BIJAYA KUMAR RAGADA	MAHILA PS SAMBALPUR /40 /2020
		VS	VS	()
		STATE OF ODISHA		//
740	ABLAPL/0006954/2020	AJAY ORAM	BIJAYA KUMAR RAGADA	HIRAKUD /140 /2020
		VS	VS	()
		STATE OF ODISHA		//
741	ABLAPL/0006955/2020	S.K.AMZAD	BIJAYA KUMAR RAGADA	JHARSUGUDA /147 /2020
		VS	VS	()
		STATE OF ODISHA		//
742	ABLAPL/0006956/2020	ASUTOSH PANDA	BIJAYA KUMAR RAGADA	DHAMA /114 /2020
		VS	VS	()
		STATE OF ODISHA		//
743	ABLAPL/0006957/2020	RISHAVA TARIA	BIJAYA KUMAR RAGADA	BIJEPUR /121 /2020
		VS	VS	()
		STATE OF ODISHA		//
744	ABLAPL/0006958/2020	PABITRA BISWAL	DEBASIS TRIPATHY	BALANGA /97 /2019
		VS	VS	()
		STATE OF ODISHA		//
745	ABLAPL/0006959/2020	JAIDUL ISLAM @ JONY	SITIKANT MISHRA	PLANTSITE /168 /2020
		VS	VS	()
		STATE OF ODISHA		//
746	ABLAPL/0006960/2020	P.SUMAN REDDY	RANJAN KUMAR PRADHAN (A)	SEA BEACH /13 /2020
		VS	VS	()
		STATE OF ODISHA		//
747	ABLAPL/0006961/2020	DHOBANANDA KHILLAR	SATYA RANJAN MULIA	ANGUL TOWN /685 /2020
		VS	VS	()
		STATE OF ODISHA		//
748	ABLAPL/0006962/2020	KISHORE JENA @ KISHOR KUMAR JENA	SABYASACHI MISHRA	NANDIPADA /59 /2020
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/06/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
749	ABLAPL/0006963/2020	STATE OF ODISHA LIKU @ LOKANATH BEHERA VS	RAMANI KANTA PATTANAIK VS	// KANTABANIA PS /49 /2020 ()
750	ABLAPL/0006964/2020	STATE OF ODISHA DURGA CHARAN SWAIN @ MITU VS	SUSANTA KU MISHRA VS	// JATNI P.S. /203 /2020 ()
751	ABLAPL/0006965/2020	STATE OF ODISHA BIRANCHI NARAYAN NAYAK VS	SUSANTA KU LENKA VS	// JATNI P.S. /222 /2020 ()
752	ABLAPL/0006966/2020	STATE OF ODISHA ATULYA KU SAHU VS	B.S.DASPARIDA VS	// HINJILI (CHATRAPUR) /180 /2020 ()
753	ABLAPL/0006967/2020	STATE OF ODISHA SIBANEE MOHANTY VS	B.S.DASPARIDA VS	// BALASORE VIGILANCE /15 /2020 ()
754	ABLAPL/0006968/2020	STATE OF ODISHA SUSHANTA KUMAR PATRA VS	B.S.DASPARIDA VS	// PURUNAKATAK /73 /2013 ()
755	ABLAPL/0006969/2020	STATE OF ODISHA BHAJARAM MOHANTY VS	G.N.PARIDA VS	// ASKA /350 /2020 ()
756	ABLAPL/0006970/2020	STATE OF ODISHA KARUNA DEEP @ KISHOR DEEP VS	SACHIDANANDA PADHEE VS	// barpalli /125 /2020 ()
757	ABLAPL/0006971/2020	STATE OF ODISHA SUMAN @ BUTU PRADHAN VS	SARBESWAR SAHOO VS	// HANDAPA /133 /2020 ()
758	ABLAPL/0006972/2020	STATE OF ODISHA NILU PRADHAN VS	SARBESWAR SAHOO VS	// HANDAPA /133 /2020 ()
759	ABLAPL/0006973/2020	STATE OF ODISHA SUKANTA NAYAK @ SUKANT KUMAR NAYAK VS STATE OF ODISHA	KMULYA RATNA PANDA VS	// BETNOTI /129 /2020 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/06/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
760	ABLAPL/0006974/2020	RAMAKANTA SETHY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /173 /2020 () //
761	ABLAPL/0006975/2020	DUTIKRUSHNA PRADHAN @ DUTI PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TARASINGI /95 /2020 () //
762	ABLAPL/0006976/2020	AKHILA MALLIK @ AKHIL RAMAN MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /194 /2019 () //
763	ABLAPL/0006977/2020	AKHILA MALLIK @ AKHIL RAMAN MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /245 /2019 () //
764	ABLAPL/0006978/2020	DIBYADARSAN BISWAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LINGARAJ P.S. /85 /2020 () //
765	ABLAPL/0006979/2020	KHIROD SETHI @ KHIRA SETHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /16 /2020 () //
766	ABLAPL/0006980/2020	PRATAP KUMAR RANA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ANGUL TOWN /272 /2020 () //
767	WPC(OAC)/0000843/2018	ISWAR CHANDRA SWAIN VS STATE OF ODISHA	M/S.BUDHADEV ROUTRAY VS	// () //
768	WPC(OAC)/0001740/2018	GUNANIDHI NAIK VS STATE OF ODISHA	M/S.S.K.SAMAL VS	// () //
769	WPC(OAC)/0003364/2017	AKSHYA KUMAR NAYAK VS STATE OF ODISHA	M/S.UPENDRA KUMAR SAMAL VS	// () //

# ORISSA HIGH COURT

MISC CASES FILED on :25/06/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	12/2020 ARBP/17/2020	KOTHARI GENERAL TRADING LLC-MP	PRABHAS CHANDRA PANDA
2	21/2020 ARBA/38/2019	FORUM PROJECTS PVT. LTD.-MP	AMIT PRASAD BOSE
3	37/2020 JCRLA/5/2019	BHRAMARA BEHERA-MP	MRS.PRATYUSHA NAIDU
4	47/2020 STREV/20/2020	M/S.HINDUSTAN COCA COLA BEVERAGES PVT. LTD.-MPKANANBALA ROY CHOUDHURY	
5	48/2020 STREV/20/2020	M/S.HINDUSTAN COCA COLA BEVERAGES PVT. LTD.-MPKANANBALA ROY CHOUDHURY	
6	103/2020 CONTC/962/2020	PRAMOD KU.BEHERA-MP	ADV
7	107/2020 CRLMP/652/2020	NARAYAN PATRA-MP	ARJUNA CHARAN BEHERA
8	160/2020 RPFAM/104/2020	KRUSHNA CH.DALEI-MP	GOPAL KRUSHNA MOHANTY
9	278/2020 RSA/418/2014	JYOSTNA RANI SAHOO-MP	M/S.SOUMYA MISRA
10	279/2020 RSA/419/2014	JYOSTNA RANI SAHOO-MP	M/S.S.P.MISRA
11	280/2020 RSA/27/2014	SHRI SHRI SHYAMRAI-MP	PRANAB GHOSE
12	281/2020 RSA/28/2014	SHRI SHRI SHYAMRAI-MP	M/S.SOURYA SUNDAR DAS
13	282/2020 RSA/154/2020	SANTOSH TRIPATHY@SANTOSH PR.TRIPATHY-MP	MANOJ KUMAR MISHRA
14	283/2020 RSA/155/2020	SANTOSH TRIPATHY@SANTOSH PR.TRIPATHY-MP	MANOJ KUMAR MISHRA
15	284/2020 RSA/91/2017	TRINATH CHANDAN@GOUDA-MP	M/S.U.C.MISHRA
16	285/2020 RSA/112/2016	BIBHUTI BHUSAN DAS-MP	A.P.BOSE
17	376/2020 CRLREV/306/2020	MANADHAR POUJARI-MP	BASUDEV MISHRA
18	392/2020 CMP/388/2020	BIRAT CHANDRA DAGARA-MP	JAGANATH PATNAIK
19	393/2020 CMP/389/2020	K.TRINATH ACHARY-MP	ASIT KUMAR CHOUDHURY
20	460/2020 FAO/72/2020	THE ASSISTANT MANAGER LEGAL, M/S. CHOLAMANDAM MMS LTD.-MP	
21	461/2020 FAO/566/2020	DIVISIONAL MANAGER, NARTIONAL INSURANCE CO. LTD.-MP	TRIPATHI KUMAR MAHALI
22	462/2020 FAO/571/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	TRIPATHI KUMAR MAHALI
23	464/2020 FAO/572/2020	BALA PUJARI-MP	DHANANJAYA MUND
24	465/2020 FAO/573/2020	MALATEE MUNDA-MP	B.SINGH
25	466/2020 FAO/574/2020	KOUTILYA DASH-MP	DHANANJAYA MUND
26	467/2020	STATE OF ODISHA-MP	A.G.A.

27	FAO/575/2020 468/2020	STATE OF ODISHA-MP	A.G.A.
28	FAO/575/2020 535/2020	MARIAPPAN KANDASAMY-MP	BISWARANJAN DALAI
29	BLAPL/1495/2020 536/2020	JOGENDRANATH PALA-MP	S.S.RAY
30	BLAPL/3905/2020 537/2020	ABHIMANYU @ ABHI SAHU @ ABHIMANYU SAHU-MP	PRASANTA KUMAR SAHOO
31	BLAPL/3411/2020 538/2020	SHANKAR MAHARANA-MP	S.ROUT
32	BLAPL/4196/2020 539/2020	SK.BABU-MP	RANJAN KUMAR NAYAK
33	BLAPL/3523/2020 540/2020	RAMANI RANJAN DAS-MP	SOURA CHANDRA MOHAPATRA
34	BLAPL/3027/2020 541/2020	CHINTA NIRIKI-MP	BASUDEV MISHRA
35	BLAPL/1937/2020 542/2020	ABHAYA KUMAR TRIPATHY-MP	V.NARASINGH
36	BLAPL/4210/2020 544/2020	UMASANKAR MAJHI-MP	MR.SATYANARAYAN MISHRA(4)
37	BLAPL/2499/2020 545/2020	PRADIP KUMAR SWAIN @ HANUMAN-MP	S.K.MOHANTY
38	BLAPL/4243/2020 546/2020	PRADIP KUMAR SETHY @ PRADEEP KUMAR SETHY-MP	JYOTIRMAYA SAHOO
39	BLAPL/4249/2020 665/2020	PRABINA KUMAR PARIDA-MP	R.ACHARY
40	CRLMC/1106/2020 666/2020	DIPTI RANJAN PRADHAN-MP	B.B.ROUTRAY
41	CRLMC/1108/2020 669/2020	SHIBANI BARIK-MP	B.K.RAGADA
42	CRLMC/1112/2020 688/2020	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	S.S.RAO
43	MACA/442/2020 689/2020	SHRIRAM GENERAL INSURANCE COMPANY LTD-MP	ADAM ALI KHAN
44	MACA/371/2020 690/2020	MADHAB DAS-MP	PABITRA KUMAR NAYAK
45	MACA/443/2020 691/2020	NIRUPAM MOHANTY-MP	PRADEEP KU MISHRA
46	MACA/444/2020 692/2020	NIRUPAM MOHANTY-MP	PRADEEP KU MISHRA
47	MACA/444/2020 693/2020	MADHAB DAS-MP	PABITRA KUMAR NAYAK
48	MACA/443/2020 694/2020	MADHAB DAS-MP	PABITRA KUMAR NAYAK
49	MACA/443/2020 695/2020	PABITRA KUMAR BEHERA-MP	PRADEEP KU.MISHRA
50	MACA/446/2020 696/2020	PABITRA KUMAR BEHERA-MP	PRADEEP KU.MISHRA
51	MACA/446/2020 697/2020	MANAGER, M/S. ROYAL SUNDARAM ALLIANCE INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
52	MACA/445/2020 699/2020	ORIENTAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
53	MACA/431/2020 700/2020	SUDARSAN@SUDARSHAN DHAL-MP	PRADEEP KUMAR MISHRA
54	MACA/448/2020 700/2020	ASHOK KU.PATNAIK-MP	M/S.A.K.NANDA
55	WA/93/2016 701/2020	SUDARSAN@SUDARSHAN DHAL-MP	PRADEEP KUMAR MISHRA
56	MACA/448/2020 701/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
57	WA/356/2020 702/2020	D.M.,N.I.CO.LTD.-MP	PRASANTA KUMAR MAHALI
	MACA/254/2013		

58	702/2020 WA/356/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
59	703/2020 MACA/449/2020	DASARATHI SENAPATI-MP	PRADEEP KUMAR MISHRA
60	703/2020 WA/356/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
61	704/2020 MACA/450/2020	BASUDEV SWAIN-MP	PRADEEP KUMAR MISHRA
62	704/2020 WA/357/2020	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
63	705/2020 MACA/450/2020	BASUDEV SWAIN-MP	PRADEEP KUMAR MISHRA
64	705/2020 WA/357/2020	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
65	706/2020 MACA/451/2020	CHAGALA NAYAK-MP	PRADEEP KU.MISHRA
66	706/2020 WA/357/2020	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
67	707/2020 MACA/452/2020	SULACHANA ACHARYA-MP	PRADEEP KUMAR MISHRA
68	707/2020 WA/358/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
69	708/2020 MACA/453/2020	PRATIMA MUDULI-MP	PRADEEP KUMAR MISHRA
70	708/2020 WA/358/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
71	709/2020 MACA/453/2020	PRATIMA MUDULI-MP	PRADEEP KUMAR MISHRA
72	709/2020 WA/358/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
73	710/2020 MACA/454/2020	BISHNU PRIYA BARAL-MP	PRADEEP KU.MISHRA
74	710/2020 WA/359/2020	THE GENERAL MANAGER, CANARA BANK-MP	B.N.UDGATA
75	711/2020 CRLA/874/2019	KUNU KUMBHAR@KUNU KUMAR-MP	SHANTI PRAKASH MOHANTY
76	711/2020 MACA/455/2020	ALAKARANI PANDA-MP	PRADEEP KU.MISHRA
77	711/2020 WA/360/2020	THE FOOD CORPORATION OF INDIA-MP	S.K.NAYAK 1
78	712/2020 CRLA/265/2014	RANJIT PAIKA-MP	M/S SRINIBAS PARIJA,D.C. ROUT,M. JENA
79	712/2020 MACA/456/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	MRRASINGH
80	712/2020 WA/360/2020	THE FOOD CORPORATION OF INDIA-MP	S.K.NAYAK 1
81	713/2020 CRLA/559/2014	BIREN MOHARANA-MP	M/S.H.S.MISHRA
82	713/2020 MACA/457/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	PRAMOD KUMAR TRIPATHY
83	713/2020 WA/361/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
84	714/2020 CRLA/361/2020	DAKTAR @ RADHAMOHAN SINGH-MP	SAMIR MISHRA
85	714/2020 MACA/457/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	PRAMOD KUMAR TRIPATHY
86	714/2020 WA/361/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
87	715/2020 CRLA/361/2020	DAKTAR @ RADHAMOHAN SINGH-MP	SAMIR MISHRA
88	715/2020 MACA/458/2020	THE SR.DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	SANTANU KUMAR SARANGI
89	715/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)

90	WA/361/2020 716/2020 CRLA/361/2020	DAKTAR @ RADHAMOHAN SINGH-MP	SAMIR MISHRA
91	716/2020 MACA/460/2020	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO.	SAUTMENDRA KUMAR GHOS
92	716/2020 WA/361/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
93	717/2020 MACA/460/2020	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO.	SAUTMENDRA KUMAR GHOS
94	717/2020 WA/362/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
95	718/2020 MACA/460/2020	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO.	SAUTMENDRA KUMAR GHOS
96	718/2020 WA/362/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
97	719/2020 MACA/462/2020	M/S. NATIONAL INSURANCE CO.LTD.-MP	BIJOY DASMOHAPATRA
98	719/2020 WA/362/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
99	720/2020 MACA/463/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
100	720/2020 WA/362/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
101	721/2020 MACA/464/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
102	721/2020 WA/363/2020	SOUMITRIMA YEE PANDA-MP	SOMANATH MISHRA
103	722/2020 MACA/465/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
104	722/2020 WA/363/2020	SOUMITRIMA YEE PANDA-MP	SOMANATH MISHRA
105	723/2020 MACA/466/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
106	723/2020 WA/364/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
107	724/2020 MACA/466/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
108	724/2020 WA/364/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
109	725/2020 MACA/467/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
110	725/2020 WA/364/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
111	726/2020 MACA/468/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
112	726/2020 WA/365/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
113	727/2020 MACA/469/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
114	727/2020 WA/365/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
115	728/2020 MACA/469/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
116	728/2020 WA/365/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
117	729/2020 MACA/470/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
118	729/2020 WA/365/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
119	730/2020 MACA/470/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
120	730/2020 WA/370/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)



121	731/2020 MACA/471/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
122	731/2020 WA/370/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
123	732/2020 MACA/413/2020	THE DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD. Bhubaneswar	BIJAY KUMAR BEHERA
124	732/2020 WA/370/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
125	733/2020 WA/370/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
126	734/2020 WA/366/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
127	735/2020 WA/366/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
128	736/2020 WA/366/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
129	737/2020 WA/366/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
130	738/2020 WA/367/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
131	739/2020 WA/367/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
132	740/2020 WA/367/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
133	741/2020 WA/367/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
134	742/2020 WA/368/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
135	743/2020 WA/368/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
136	744/2020 WA/368/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
137	745/2020 WA/368/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
138	746/2020 WA/369/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL (S AND ME)
139	747/2020 WA/369/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL (S AND ME)
140	748/2020 WA/369/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL (S AND ME)
141	749/2020 WA/369/2020	STATE OF ORISSA-MP	SR.STANDING COUNSEL (S AND ME)
142	750/2020 WA/371/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
143	751/2020 WA/371/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
144	752/2020 WA/371/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
145	753/2020 WA/371/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
146	754/2020 WA/372/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL ( S AND ME)
147	755/2020 WA/372/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL ( S AND ME)
148	756/2020 WA/372/2020	STATE OF ODISHA-MP	SR. STANDING COUNSEL ( S AND ME)
149	6783/2020 WP(C)/12181/2020	PUSPARAJ DASH-MP	SUSANTA KUMAR DASH
150	6786/2020 WP(C)/14479/2020	BIMALENDU PRADHAN-MP	MOHIT AGARWAL
151	6787/2020 WP(C)/14484/2020	BINOD KUMAR AGRAWAL-MP	D.P.JENA
152	6788/2020	BIJAY KUMAR BEHERA-MP	GYANESWAR SATPATHY

153	WP(C)/14500/2020 6789/2020	RAJKUMAR-MP	SARADA P.SARANGI
154	WP(C)/14501/2020 6790/2020	DILLIP KUMAR MOHAPATRA-MP	PABITRA KUMAR NAYAK
155	WP(C)/14503/2020 6791/2020	KANTILATA NAIK-MP	JAGANATH PATNAIK
156	WP(C)/14505/2020 6792/2020	RAJ KUMAR SETH-MP	PABITRA KUMAR NAYAK
157	WP(C)/14507/2020 6793/2020	BASANTI BISWAL-MP	JAGANATH PATNAIK
158	WP(C)/14508/2020 6795/2020	MANORANJAN NAYAK-MP	M/S.BAIDHAR SAHOO
159	WP(C)/14515/2020 6796/2020	BARAPADA SCHOOL OF ENGINEERING AND TECHNOLOGY-MP	M/S.SWINI PATNAIK, MR. R.K.RATH (SR. ADV.)
160	WP(C)/12796/2016 6797/2020	SRINIVASA EDIFICE PRIVATE LIMITED-MP	S.P.MOHANTY
161	WP(C)/11705/2020 6798/2020	SRINIVASA EDIFICE PRIVATE LIMITED-MP	S.P.MOHANTY
162	WP(C)/11706/2020 6799/2020	MAMATA MALLICK-MP	B.S.DAS
163	WP(C)/14440/2020 6800/2020	IOT UTKAL ENERGY SER-MP	KAJAL SAHOO
164	WP(C)/1259/2012 6801/2020	IOT UTKAL ENERGY SER-MP	M/S.ARUP KU.PANDA
165	WP(C)/1259/2012 6802/2020	M/S.IOT UTKAL ENERGY-MP	KAJAL SAHOO
166	WP(C)/6282/2013 6803/2020	M/S.IOT UTKAL ENERGY-MP	M/S.ARUP KU.PANDA
167	WP(C)/6282/2013 6804/2020	IOT UTKAL ENERGY SER-MP	KAAL SAHOO
168	WP(C)/2304/2012 6805/2020	IOT UTKAL ENERGY SER-MP	M/S.ARUP KU.PANDA
169	WP(C)/2304/2012 6806/2020	IOT UTKAL ENERGY SER-MP	KAJAL SAHOO
170	WP(C)/2305/2012 6807/2020	IOT UTKAL ENERGY SER-MP	M/S.ARUP KU.PANDA
171	WP(C)/2305/2012 6808/2020	MANORANJAN NAYAK-MP	M/S.BAIDHAR SAHOO
172	WP(C)/14531/2020 6809/2020	M/S.IVRCL LTD.-MP	M/S.JAGABANDHU SAHOO
173	WP(C)/3944/2013 6810/2020	M/S.IVRCL LTD.-MP	M/S.JAGABANDHU SAHOO
174	WP(C)/3944/2013 6811/2020	M/S.IVRCL LTD.-MP	M/S.JAGABANDHU SAHOO
175	WP(C)/5799/2017 6812/2020	M/S.IVRCL LTD.-MP	M/S.JAGABANDHU SAHOO
176	WP(C)/5799/2017 6813/2020	M/S.IOT UTKAL ENERGY-MP	KAJAL SAHOO
177	WP(C)/220/2014 6814/2020	M/S.IOT UTKAL ENERGY-MP	M/S.ARUP KU.PANDA
178	WP(C)/220/2014 6815/2020	M/S.IVRCL LTD.-MP	M/S.JAGABANDHU SAHOO
179	WP(C)/5800/2017 6816/2020	M/S.IVRCL LTD.-MP	M/S.JAGABANDHU SAHOO
180	WP(C)/5800/2017 6817/2020	M/S. PROTECTION MANUFACTURERS PVT. LTD.-MP	M/S. TANMAY MISHRA
181	WP(C)/14538/2020 6818/2020	M/S. PROTECTION MANUFACTURERS PVT. LTD.-MP	M/S. TANMAY MISHRA
182	WP(C)/14538/2020 6819/2020	KRUSHNA CHANDRA DAS-MP	HRUDANANDA MOHAPATRA
183	WP(C)/8347/2020 6820/2020	PUSPARAJ DASH-MP	SUSANTA KUMAR DASH
	WP(C)/12181/2020		

184	6822/2020 WP(C)/2706/2019	KISHORE KUMAR SAHOO-MP	M/S.ASIM AMITABH DASH
185	6823/2020 WP(C)/21798/2019	MAA SARAL WSHG-MP	M/S.BIPLABA P.B.BAHALI
186	6824/2020 WP(C)/14553/2020	RASHMIREKHA LENKA-MP	MAHES DAS
187	6825/2020 WP(C)/14556/2020	RABINARAYAN MISHRA-MP	R.C.SWAIN
188	6826/2020 WP(C)/14565/2020	R.GYAN SUNDARI-MP	V.NARASINGH
189	6828/2020 WP(C)/26452/2017	PRAMOD KUMARA NAYAK-MP	M/S.D.R.NANDA
190	6829/2020 WP(C)/14580/2020	GOBINDA CHANDRA PATRA-MP	ER.NAGENDRA KUMAR MOHANTY
191	6831/2020 WP(C)/19875/2019	BENUDHARA BEHERA-MP	M/S.K.MOHANTY
192	6832/2020 WP(C)/14605/2020	AKHYA KUMAR MISHRA-MP	TAPAN KUMAR BISWAL
193	6834/2020 WP(C)/14612/2020	SAHADEV ROUT-MP	TAPAN KUMAR BISWAL
194	6835/2020 WP(C)/14610/2020	SUDHANSU SEKHAR SAHOO-MP	M/S.SHASHIBHUSAN BISWAL
195	6836/2020 WP(C)/14403/2020	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
196	6838/2020 WP(C)/14614/2020	BALARAM KADRAKA-MP	TAPAN KUMAR BISWAL
197	6841/2020 WP(C)/14618/2020	RAJU DORA-MP	TAPAN KUMAR BISWAL
198	6842/2020 WP(C)/12502/2020	PRASANTA KUMAR KAR-MP	RAMDAS ACHARY
199	6843/2020 WP(C)/12519/2020	PURNA CHANDRA SWAIN-MP	GOBARDHAN PUJARI
200	6845/2020 WP(C)/14623/2020	UPENDRA BEHERA-MP	K.C.RAJGURU MOHAPATRA
201	6847/2020 WP(C)/14624/2020	RABINDRA KUMAR PARAMGURU-MP	PAMI RATH
202	6848/2020 WP(C)/6096/2019	M /S.PANDA INFRAPROJECTS (INDIA) PVT.LTD.-MP	M/S.D.K.DWIBEDI
203	6850/2020 WP(C)/14629/2020	LADI MRUTYUNJAY RAO-MP	S.S.RAO
204	6853/2020 WP(C)/14631/2020	PRAMOD KUMAR BHOI-MP	BIJAYA KUMAR PARIDA..2
205	6854/2020 WP(C)/14634/2020	SAMIR KUMAR BEHERA-MP	JAGANATH PATNAIK
206	6855/2020 WP(C)/14632/2020	DR.SUJATA SWAIN-MP	M/S.PAMI RATH
207	6856/2020 WP(C)/14637/2020	RAMA CHANDRA NEPAK-MP	TUKUNA KUMAR MISHRA
208	6857/2020 WP(C)/14636/2020	NABIN KUMAR PATEL-MP	DURGESH NARAYAN RATH
209	6858/2020 WP(C)/14639/2020	TRILOCHAN PUSPALAK-MP	JEET SWARUP SAMAL
210	6859/2020 WP(C)/14641/2020	PRAVAT KUMAR PADHI-MP	SUSHANTA KUMAR MISHRA
211	6861/2020 WP(C)/14642/2020	TARUN KUMAR KESHAVLAL-MP	TUKUNA KUMAR MISHRA
212	6862/2020 WP(C)/14646/2020	SUJIT KUMAR NAYAK-MP	SAMEER DAS
213	6863/2020 WP(C)/14480/2020	BASANTDEVI CHARITABLE TRUST-MP	BIBHU PRASAD DAS
214	6864/2020 WP(C)/14381/2020	JAGANNATH PROMOTERS AND BUILDERS PVT LTD-MP	SATYA SMRUTI MOHANTY
215	6865/2020	ANIL KUMAR PANIGRAHI-MP	TAPAN KUMAR BISWAL

216	WP(C)/14647/2020 6866/2020	NISTALA DATTATRAYA SARMA-MP	TAPAN KUMAR BISWAL
217	WP(C)/14644/2020 6867/2020	PRAVAT@PRABHAT KUMAR PADHAN-MP	M/S.SARATHI JYOTI MOHANTY
218	WP(C)/14654/2020 6868/2020	PRADIPTA KUMAR SARANGI-MP	B.M.SARANGI
219	WP(C)/14655/2020 6869/2020	PRIYABRATA PATTNAIK-MP	TAPAN KUMAR BISWAL
220	WP(C)/14643/2020 6870/2020	RATANALA BIJYA SEKHAR-MP	TAPAN KUMAR BISWAL
221	WP(C)/14640/2020 6871/2020	SANTOSH KUMAR PANIGRHI-MP	TAPAN KUMAR BISWAL
222	WP(C)/14638/2020 6873/2020	GOPINATH BIRDALAI-MP	TAPAN KUMAR BISWAL
223	WP(C)/14635/2020 6875/2020	SK.FAYAJUDDIN-MP	M/S.SURENDRA NATH PANDA
224	WP(C)/14658/2020 6876/2020	NARENDRA BIDIKA-MP	TAPAN KUMAR BISWAL
225	WP(C)/14633/2020 6877/2020	STEEL AUTHORITY OF INDIA LTD-MP	ANUPAM DASH
226	WP(C)/14660/2020 6878/2020	TRIPATI RATH-MP	TAPAN KUMAR BISWAL
227	WP(C)/14630/2020 6879/2020	BABAJI CHARAN MALLICK-MP	M/S.KALI PRASANNA MISHRA
228	WP(C)/14662/2020 6880/2020	N.PADMANAVAN-MP	TAPAN KUMAR BISWAL
229	WP(C)/14628/2020 6881/2020	SURYA NARAYAN MAHANKUD-MP	TAPAN KUMAR BISWAL
230	WP(C)/14626/2020 6882/2020	SIBAPRASAD PRADHAN-MP	TAPAN KUMAR BISWAL
231	WP(C)/14621/2020 6883/2020	PRAKASH CHANDRA POLLEYI-MP	M/S.KALI PRASANNA MISHRA
232	WP(C)/14665/2020 6884/2020	M/S.KALINGA FOODS AND BEVERAGES PRIVATE LIMITED-MP	S.M.PATTANAIK
233	WP(C)/14673/2020 6886/2020	ABHIMANYU PANDA-MP	S.K.SAMAL
234	WP(C)/14684/2020 6887/2020	DR.ASHOK KUMAR SAHOO-MP	BISWABIHARI MOHANTY
235	WP(C)/14689/2020 6889/2020	M/S.LEXSUS MOTORS LTD-MP	BHABANI P.MOHANTY
236	WP(C)/14704/2020 6890/2020	MANOJ KUMAR SAHOO-MP	
237	WP(C)/14502/2020 6890/2020	M/S. SONTHALIA MOTORS PVT.LTD-MP	BHABANI P.MOHANTY
238	WP(C)/14707/2020 6891/2020	KANGALI CHARAN BARAL-MP	UPENDRA KUMAR SAMAL
239	WP(C)/14716/2020 6892/2020	SUKANTA BHOI-MP	SUBRATA PANDA
240	WP(C)/14719/2020 6893/2020	SANDEEP PATTANAYAK-MP	BHABANI P.MOHANTY
241	WP(C)/14726/2020 6894/2020	RAJENDRA KUMAR PATTNAIK-MP	SIDHESWAR MALLIK
242	WP(C)/14731/2020 6895/2020	PRADEEP KUMAR BEHERA-MP	ASHOK DAS
243	WP(C)/14737/2020 6896/2020	DHARITRI KANSARALI-MP	ARJUNA CHARANA BEHERA
244	WP(C)/14738/2020 6897/2020	NETRANANDA BHOI-MP	B.K.ROUTRAY
245	WP(C)/14741/2020 6898/2020	DEBENDRA KUMAR BHITIRIA-MP	PRASANTA KUMAR SATAPATHY
246	WP(C)/14740/2020 6899/2020	ADHURI ENTERPRISE INDIA PRIVATE LIMITED-MP	SREEJIT MOHANTY
	WP(C)/14744/2020		

247	6900/2020 WP(C)/14748/2020	RANJIT KUMAR BEHERA-MP	JITENDRA KUMAR DIGAL
248	6901/2020 WP(C)/14752/2020	PRADEEP KUMAR BEHERA-MP	ASHOK DAS
249	6902/2020 WP(C)/14760/2020	DIVISIONAL MANAGER UNITED INDIA INSURANCE CO. LTD.-MP	IRANM BH CHANDRA SAHOO..1
250	6903/2020 WP(C)/14762/2020	MANOJ KISSAN @ MANOJ KUMAR MAJHI-MP	PRASANTA KU.SATAPATHY
251	6904/2020 WP(C)/14763/2020	CHITA RANJAN NAYAK-MP	BIDYADHAR MANASINGH
252	6905/2020 WP(C)/14767/2020	GUNANIDHI PARIDA-MP	JAGABANDHU SAHU
253	6906/2020 WP(C)/14781/2020	SATYASHRI MOHAPATRA-MP	RUDRA NARAYAN PARIJA
254	375/2020 CRLREV/11/2007	DEBA@DEBENDRANATH-MP	
255	463/2020 FAO/220/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	
256	534/2020 BLAPL/8046/2019	SADASIBA RANA-MP	
257	543/2020 BLAPL/11084/2019	ATULLA KHAN @ BANTY-MP	SIDHARTHA DAS
258	564/2020 ABLAPL/5958/2020	KHIREDESWAR BISOYI-MP	
259	565/2020 ABLAPL/5424/2020	RANJIT NAYAK-MP	
260	566/2020 ABLAPL/5375/2020	ARJUN @ TINA PATRA-MP	
261	567/2020 ABLAPL/3467/2020	DIBYSANKAR GARTIA-MP	
262	568/2020 ABLAPL/4745/2020	KALANDI SWAIN-MP	
263	569/2020 ABLAPL/3344/2020	RADHASHYAM SAHU-MP	
264	570/2020 ABLAPL/5615/2020	MALAYA MALLIK-MP	
265	667/2020 CRLMC/1035/2020	PURNA CHANDRA TRIPATHY-MP	
266	668/2020 CRLMC/1036/2020	PURNA CHANDRA TRIPATHY-MP	
267	6782/2020 WP(C)/13257/2020	NAROTTAM BAL-MP	
268	6784/2020 WP(C)/10378/2020	DR.RAJESH BEHERA-MP	
269	6785/2020 WP(C)/9250/2020	DR.JITENDRA KUMAR SINHA-MP	
270	6794/2020 WP(C)/12488/2020	GOURAV AGARWAL-MP	
271	6821/2020 WP(C)/1951/2018	BIRANCHI NARAYAN MOHAPATRA-MP	
272	6827/2020 WP(C)/25596/2013	ANITA RANI KHAYA-MP	
273	6830/2020 WP(C)/5468/2017	MALATI SAHU-MP	
274	6837/2020 WP(C)/2579/2020	RABINDRA KUMAR SAMANTARAY DAS-MP	
275	6839/2020 WP(C)/13161/2020	JAYANTI BHANJA DEO @ SAMANTARAY-MP	PRASANNA KUMAR SWAIN
276	6840/2020 WP(C)/13161/2020	JAYANTI BHANJA DEO @ SAMANTARAY-MP	
277	6844/2020 WP(C)/7336/2020	PREMALATA MOHANTY-MP	
278	6846/2020	ANANTA KUMAR SOREN-MP	

279	WP(C)/6279/2020 6849/2020	PHAKIR CHARAN JENA-MP	SANTOSH KUMAR PATTANAİK
280	WP(C)/7234/2019 6851/2020	HENALATA SWAIN-MP	
281	WP(C)/22102/2014 6852/2020	SABAIITA DAS-MP	
282	WP(C)/22693/2010 6860/2020	SHARAD CHANDRA PATHAK-MP	
283	WP(C)/20406/2018 6872/2020	BIJAY SRINIVAS NAG-MP	
284	WP(C)/2915/2020 6874/2020	MOHAN KANHAR-MP	
285	WP(C)/2916/2020 6885/2020	BANAMALI MOHANTA-MP	
286	WP(C)/11394/2020 6888/2020	TALLAT PARWEEN-MP	
	WP(C)/10102/2020		